

Received on 16.1.26 at 17:56

**Income Tax Appellate Tribunal, Mumbai Benches, Mumbai**

**Constitution of Benches 05.01.2026 to 08.01.2026**

Bench	Court Room Number	Hon'ble President/Vice-President & Members
A & J	2	S/Shri Amit Shukla, JM & Makarand V Mahadeokar, AM
G & H	3	Smt Beena Pillai, JM & Shri Girish Agrawal, AM (5 <sup>th</sup> to 7 <sup>th</sup> Jan.)
D	4	S/Shri Vikram Singh Yadav, AM & Rahul Chaudhary, JM
F	5	S/Shri Sandeep Gosain, JM & Bijayananda Pruseth, AM
I	6	S/Shri O P Kant, AM & Sandeep Singh Karhail, JM
C	7	S/Shri N K Choudhry, JM & Jagadish, AM
B & SMC	8	S/Shri Pawan Singh, JM & Arun Khodpia, AM
E & K	9	S/Shri Anikesh Banerjee, JM & Prabhash Shankar, AM

**Constitution of Benches 12.01.2026 to 15.01.2026**

Bench	Court Room Number	Hon'ble President/Vice-President & Members
B	1	Justice (Retd.) C V Bhadang, President & Shri Arun Khodpia, AM
G	2	S/Shri Saktijit Dey, Vice-President & Jagadish, AM
A,	3	S/Shri Amit Shukla, JM & Makarand V Mahadeokar, AM
SMC	4	Smt Beena Pillai, JM (13 <sup>th</sup> to 15 <sup>th</sup> Jan)
D	5	S/Shri Vikram Singh Yadav, AM & Rahul Chaudhary, JM
F	6	S/Shri Sandeep Gosain, JM & Bijayananda Pruseth, AM
H & I	7	S/Shri O P Kant, AM & Sandeep Singh Karhail, JM
C	8	S/Shri N K Choudhry, JM & Prabhash Shankar, AM
J	9	S/Shri Pawan Singh, JM & First Available AM
E	11	S/Shri Anikesh Banerjee, JM & Second Available AM

### Constitution of Benches 19.01.2026 to 22.01.2026

Bench	Court Room Number	Hon'ble President/Vice-President & Members
B	1	Justice (Retd.) C V Bhadang, President & Shri Arun Khodpia, AM
G	2	S/Shri Saktijit Dey, Vice-President & Jagadish, AM
A	3	S/Shri Amit Shukla, JM & Makarand V Mahadeokar, AM
J & K	4	Smt Beena Pillai, JM & Shri Girish Agrawal, AM
D	5	S/Shri Vikram Singh Yadav, AM & Smt Kavitha Rajagopal, JM
F	6	S/Shri Sandeep Gosain, JM & Bijayananda Pruseth, AM
H & I	7	S/Shri O P Kant, AM & Sandeep Singh Karhall, JM
C	8	S/Shri N K Choudhry, JM & Prabhash Shankar, AM
SMC	9	S/Shri Pawan Singh, JM
E	11	S/Shri Anikesh Banerjee, JM & First Available AM

### Constitution of Benches 27.01.2026 to 29.01.2026

Bench	Court Room Number	Hon'ble President/Vice-President & Members
B	1	Justice (Retd.) C V Bhadang, President & Shri Arun Khodpia, AM
G	2	S/Shri Saktijit Dey, Vice-President & Jagadish, AM
A	3	S/Shri Amit Shukla, JM & Makarand V Mahadeokar, AM
J & K	4	Smt Beena Pillai, JM & Shri Girish Agrawal, AM
D	5	S/Shri Vikram Singh Yadav, AM & Smt Kavitha Rajagopal, JM
F	6	S/Shri Sandeep Gosain, JM & Bijayananda Pruseth, AM
H & I	7	S/Shri O P Kant, AM & Sandeep Singh Karhall, JM
C	8	S/Shri N K Choudhry, JM & Prabhash Shankar, AM
SMC	9	S/Shri Pawan Singh, JM
E	11	S/Shri Anikesh Banerjee, JM & First Available AM

- 'G' & 'H' Benches will not function on 8<sup>th</sup> Jan., 2026
- 'K' Bench will not function from 12<sup>th</sup> to 15<sup>th</sup> Jan. 2026
- 'SMC' Bench will not function on 12<sup>th</sup> Jan. 2026

Sd/-  
[Justice (Retd.) C V Bhadang]  
PRESIDENT

Dated: 2<sup>nd</sup> January, 2026.

(Hindi version follows)



**Income Tax Appellate Tribunal**  
3<sup>rd</sup> and 4<sup>th</sup> Floor, Pratishtha Bhavan,  
Old CGO Building, Maharshi Karve Marg,  
New Marine Lines, Churchgate,  
Mumbai – 400020.



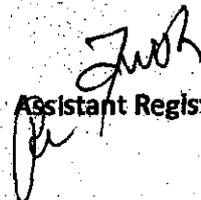
Date: - 01<sup>st</sup> January, 2026

**NOTICE**

Links of the Court Rooms of ITAT, Mumbai Benches for joining through Video Conferencing from 02.01.2026 to 31.01.2026 - Reg.

Court Room Nos.	Meeting Link for Joining through Virtual Mode (Cisco Webex Platform)	Meeting Number (Cisco Webex)	PWD
Court Room No. 01	<a href="https://itatumumbai.my.webex.com/meet/crlink1">https://itatumumbai.my.webex.com/meet/crlink1</a>	26439942653	2026
Court Room No. 02	<a href="https://itatumumbai.my.webex.com/meet/crlink2">https://itatumumbai.my.webex.com/meet/crlink2</a>	26425789866	2026
Court Room No. 03	<a href="https://itatumumbai.my.webex.com/meet/crlink3">https://itatumumbai.my.webex.com/meet/crlink3</a>	26419212446	2026
Court Room No. 04	<a href="https://itatumumbai.my.webex.com/meet/crlink4">https://itatumumbai.my.webex.com/meet/crlink4</a>	26427855734	2026
Court Room No. 05	<a href="https://itatumumbai.my.webex.com/meet/crlink5">https://itatumumbai.my.webex.com/meet/crlink5</a>	26448950886	2026
Court Room No. 06	<a href="https://itatumumbai.my.webex.com/meet/crlink6">https://itatumumbai.my.webex.com/meet/crlink6</a>	26409302589	2026
Court Room No. 07	<a href="https://itatumumbai.my.webex.com/meet/crlink7">https://itatumumbai.my.webex.com/meet/crlink7</a>	26435554323	2026
Court Room No. 08	<a href="https://itatumumbai.my.webex.com/meet/crlink8">https://itatumumbai.my.webex.com/meet/crlink8</a>	26430302290	2026
Court Room No. 09	<a href="https://itatumumbai.my.webex.com/meet/crlink9">https://itatumumbai.my.webex.com/meet/crlink9</a>	26420477440	2026
Court Room No. 11	<a href="https://itatumumbai.my.webex.com/meet/crlink11">https://itatumumbai.my.webex.com/meet/crlink11</a>	26440743125	2026
Court Room No. 13	<a href="https://itatumumbai.my.webex.com/meet/crlink13">https://itatumumbai.my.webex.com/meet/crlink13</a>	26439328909	2026

1. The Counsels can join the Hybrid Court Room through the above-mentioned Video Conferencing Links.
2. Links will be open at - least 15 minutes before the commencement of the Bench proceedings.
3. The links will remain active when the bench is sitting during Court hours of the Tribunal.
4. The Counsels may see the Constitution of Benches, Friday Lists, etc., published on ITAT website to ascertain the Court Room in which cases of particular Bench/ Hon'ble Members combinations are fixed and accordingly, join through the respective Court Room Link.
5. The Counsels /DR appearing before the Hon'ble Court through Video Conferencing mode shall follow the dress code, courtesies and protocols that are followed in physical hearing, as far as possible.
6. The Counsels/DR shall make sure that their Internet Connection, Microphone and Video Cameras are working.
7. Recording of the proceedings in Hybrid/Virtual Hearing is strictly prohibited.
8. Paper Books, Synopsis, written submissions etc. should be filed in the mode as prescribed in the existing ITAT Rules, even if Counsel/DR is appearing though Virtual Mode.

  
Assistant Registrar

**INCOME TAX APPELLATE TRIBUNAL**

**3<sup>rd</sup> & 4<sup>th</sup> Floor, Prathishtha Bhavan,**

**101 Maharshi Karve Marg,**

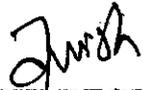
**Mumbai -400 020.**

**NOTICE**

**Appeals upto the year 2018 fixed before " A " to " G " Benches & " SMC " Bench are to be treated as Old Appeals and will be taken up for hearing and disposal on priority basis.**

**Parties are requested not to seek any adjournment in respect of these appeals, except, under exceptional circumstances.**

**By order**

  
**ASSISTANT REGISTRAR**

**Mumbai.**

**Dated: 16.01.2026**

**INCOME TAX APPELLATE TRIBUNAL, MUMBAI BENCHES****CAUSE LIST OF A BENCH FOR 19-JANUARY-2026 (MONDAY)****BEFORE HON'BLE AMIT SHUKLA, JUDICIAL MEMBER  
AND HON'BLE MAKARAND VASANT MAHADEOKAR, ACCOUNTANT MEMBER****IN COURT ROOM 3**

Sri	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 6364/MUM/2024	2010-11	[D] ASHOKKUMAR KOTHARI (E-FILE)	
2	ITA 2560/MUM/2025	2016-17	[A] AAKASH VALUE REALTY PRIVATE LIMITED (E-FILE)	
3	ITA 2984/MUM/2025	2017-18	[D] ADHIR BARTER PRIVATE LIMITED (E-FILE)	
4	ITA 3489/MUM/2025	2021-22	[A] ASIAN PAINTS LIMITED (E-FILE)	
5	ITA 3760/MUM/2025	2020-21	[D] ACE ASSOCIATES (E-FILE)	
6	ITA 3662/MUM/2025	2017-18	[D] ANTARA TUSHAR MOTIWALA (E-FILE)	
7	ITA 3753/MUM/2025	2017-18	[A] ACCESS DIAMONDS PRIVATE LIMITED	
8	ITA 3914/MUM/2025	2017	[D] ACCESS DIAMONDS PRIVATE LIMITED (E-FILE)	
9	ITA 4000/MUM/2025	2015-16	[D] ANANDILAL & GANESH PODAR SOCIETY (E-FILE)	
10	ITA 6049/MUM/2025	2019-20	[A] AJAY CHAMPAKLAL METHA	
11	ITA 6136/MUM/2025	2022-23	[D] AKSHAY JAYANTILAL DOSHI (E-FILE)	
12	ITA 6210/MUM/2025	2012-13	[D] ANAND PROJECTS LTD (E-FILE)	
13	CO 316/MUM/2025	2012-13	[A] ANAND PROJECTS LTD	
14	ITA 6367/MUM/2025	2011-12	[A] APURVA MUKESH THAKKAR (E-FILE)	
15	ITA 6370/MUM/2025	2011-12	[A] LALIT C. JOBANPUTRA	
16	ITA 7205/MUM/2025	2018-19	[A] LATIN MANHARLAL SECURITIES PVT LTD	
17	ITA 7350/MUM/2025	2017-18	[A] AMIT NARAYAN KARKERA (E-FILE)	
18	ITA 7409/MUM/2025	2015-16	[A] AIROPLAST PRIVATE LIMITED	
19	ITA 7419/MUM/2025	2016-17	[A] ANIL BEARING STORES	
20	ITA 7430/MUM/2025	2020-21	[A] ALI FAZAL (E-FILE)	
21	ITA 7498/MUM/2025	2017-18	[A] AGORA MICROFINANCE INDIA LTD	
22	ITA 7502/MUM/2025	2017-18	[A] ABDUL SALAM MOHAMED YASIN	

  
Assistant Registrar  
16-Jan-2026

**INCOME TAX APPELLATE TRIBUNAL, MUMBAI BENCHES****CAUSE LIST OF A BENCH FOR 20-JANUARY-2026 (TUESDAY)****BEFORE HON'BLE AMIT SHUKLA, JUDICIAL MEMBER  
AND HON'BLE MAKARAND VASANT MAHADEOKAR, ACCOUNTANT MEMBER****IN COURT ROOM 3**

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 4750/MUM/2024	2010-11	[A] ACUTE CONSULTANCY LTD (E-FILE)	
2	ITA 4762/MUM/2024	A.Y 2015-16	[A] ACUTE CONSULTANCY LTD	
3	ITA 4763/MUM/2024	A.Y 2014-15	[A] ACUTE CONSULTANCY LTD (E-FILE)	
4	ITA 4764/MUM/2024	A.Y 2013-14	[A] ACUTE CONSULTANCY LTD (E-FILE)	
5	ITA 4765/MUM/2024	2011-2012	[A] ACUTE CONSULTANCY LTD (E-FILE)	
6	ITA 4810/MUM/2024	2012-13	[A] ACUTE CONSULTANCY LTD (E-FILE)	
7	ITA 1628/MUM/2025	2010-11	[A] LUNKAD TEXTILES PRIVATE LIMITED (E-FILE)	
8	ITA 1629/MUM/2025	2011-12	[A] LUNKAD TEXTILES PRIVATE LIMITED (E-FILE)	
9	ITA 1630/MUM/2025	2012-13	[A] LUNKAD TEXTILES PRIVATE LIMITED (E-FILE)	
10	ITA 1631/MUM/2025	2013-14	[A] LUNKAD TEXTILES PRIVATE LIMITED (E-FILE)	
11	ITA 1632/MUM/2025	2014-15	[A] LUNKAD TEXTILES PRIVATE LIMITED (E-FILE)	
12	ITA 1633/MUM/2025	2015-16	[A] LUNKAD TEXTILES PRIVATE LIMITED (E-FILE)	
13	ITA 1634/MUM/2025	2016-17	[A] LUNKAD TEXTILES PRIVATE LIMITED (E-FILE)	
14	ITA 3544/MUM/2025	2013-14	[A] ADVENTURE GRID & SPORTS PVT LTD	
15	ITA 3545/MUM/2025	2014-15	[A] ADVENTURE GRID & SPORTS PVT LTD	
16	ITA 4700/MUM/2025	2017-18	[A] ARCIL SBPS 001 I TRUST	
17	ITA 4760/MUM/2025	2008-09	[A] A.B. EXPORTS PRIVATE LIMITED (E-FILE)	
18	ITA 5294/MUM/2025	2018-19	[A] LIC HOUSING FINANCE LIMITED (E-FILE)	
19	ITA 6165/MUM/2025	2018-19	[D] ARSHIYA LIMITED (E-FILE)	
20	ITA 6255/MUM/2025	2023-24	[D] ANAND RATHI GLOBAL FINANCE LIMITED (E-FILE)	
21	ITA 6269/MUM/2025	2014-15	[A] MR LALCHAND SHANKARLAL SHARMA	
22	ITA 6282/MUM/2025	2013-2014	[A] AMISH ANANTRAI MODI (E-FILE)	
23	ITA 6285/MUM/2025	2018-19	[A] M/S LAN FINANCE P. LTD	
24	ITA 6303/MUM/2025	2014-15	[A] ASHOK JAYANTIBHAI MIYANI (E-FILE)	
25	ITA 6380/MUM/2025	2014-15	[A] AMOL GAJANAN DHARME (E-FILE)	
26	ITA 7503/MUM/2025	2020-21	[A] ANSHUL SPECIALTY MOLECULES PVT LTD	
27	ITA 7524/MUM/2025	2009-10	[A] ALKA ASHOK JAGTAP (E-FILE)	

  
Assistant Registrar  
16-Jan-2026

**INCOME TAX APPELLATE TRIBUNAL, MUMBAI BENCHES****CAUSE LIST OF A BENCH FOR 21-JANUARY-2026 (WEDNESDAY)****BEFORE HON'BLE AMIT SHUKLA, JUDICIAL MEMBER  
AND HON'BLE MAKARAND VASANT MAHADEOKAR, ACCOUNTANT MEMBER****IN COURT ROOM 3**

Sri	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 3021/MUM/2022	2011-2012	[D] M/S ASHIK WOLLEN MILLS LIMITED (RM)	
2	ITA 1309/MUM/2025	2011-12	[A] AMIT KUMAR BAJAJ (E-FILE)	
3	ITA 2279/MUM/2025	2021-22	[D] MAN INDUSTRIES (INDIA) LIMITED (E-FILE)	
4	ITA 3757/MUM/2025	2020-21	[A] APRAAVA WIND ENERGY (KHANDKE) PRIVATE LIMITED	
5	ITA 4448/MUM/2025	2015-16	[A] ABHISHEK JEJRAJ DOSHI	
6	ITA 5011/MUM/2025	2019-20	[A] ARHAM ANMOL PROJECTS PRIVATE LIMITED (E-FILE)	
7	ITA 5259/MUM/2025	2012-13	[A] ANIL TILAKRAJ MEHRA (E.F.)	
8	ITA 5260/MUM/2025	2013-14	[A] ANIL TILAKRAJ MEHRA (E.F.)	
9	ITA 5433/MUM/2025	2011-12	[D] MSPL LTD (E-FILE)	
10	CO 290/MUM/2025	2011-12	[A] MSPL LTD	
11	ITA 5887/MUM/2025	2017-18	[D] ASHOK KUMAR VALCHAND JAIN (E-FILE)	
12	CO 321/MUM/2025	2017-18	[A] ASHOK KUMAR VALCHAND JAIN	
13	ITA 5901/MUM/2025	2017-18	[A] SHRI ANKUR CHANDULAL SHAH	
14	ITA 6378/MUM/2025	2020-21	[A] ADV. CHANDANSINH SOLANKI EDUCATIONAL TRUST (E-FILE)	
15	ITA 7329/MUM/2025	2015-16	[A] ANURAG KASHYAP (E-FILE)	
16	ITA 7330/MUM/2025	2016-17	[A] ANURAG KASHYAP (E-FILE)	
17	ITA 7331/MUM/2025	2017-18	[A] ANURAG KASHYAP (E-FILE)	
18	ITA 7332/MUM/2025	2018-19	[A] ANURAG KASHYAP (E-FILE)	
19	ITA 7333/MUM/2025	2019-20	[A] ANURAG KASHYAP (E-FILE)	
20	ITA 7334/MUM/2025	2020-21	[A] ANURAG KASHYAP (E-FILE)	
21	ITA 7546/MUM/2025	2022-23	[D] AMBA RIVER COKE LIMITED (E-FILE)	
22	ITA 7555/MUM/2025	2022-23	[D] ASHOK KIRTANLAL SHAH (E-FILE)	
23	CO 382/MUM/2025	2022-23	[A] ASHOK KIRTANLAL SHAH (E-FILE)	
24	ITA 7563/MUM/2025	2013-14	[A] M/S AQUA INFOTECH PRIVATE LIMITED (E-FILE)	
25	ITA 7562/MUM/2025	2012-13	[A] M/S AQUA INFOTECH PRIVATE LIMITED (E-FILE)	

  
Assistant Registrar  
16-Jan-2026

**INCOME TAX APPELLATE TRIBUNAL, MUMBAI BENCHES****CAUSE LIST OF A BENCH FOR 22-JANUARY-2026 (THURSDAY)****BEFORE HON'BLE AMIT SHUKLA, JUDICIAL MEMBER  
AND HON'BLE MAKARAND VASANT MAHADEOKAR, ACCOUNTANT MEMBER****IN COURT ROOM 3**

Sr#	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 4826/MUM/2024	2014-15	[A] AARTI DRUGS LIMITED	
2	ITA 4881/MUM/2024	2017-18	[A] AARTI DRUGS LIMITED	
3	ITA 4882/MUM/2024	2017-18	[A] AARTI DRUGS LIMITED	
4	ITA 4883/MUM/2024	2016-17	[A] AARTI DRUGS LIMITED	
5	ITA 4906/MUM/2024	2018-19	[A] AARTI DRUGS LIMITED	
6	ITA 4907/MUM/2024	2019-20	[A] AARTI DRUGS LIMITED	
7	ITA 4908/MUM/2024	2020-21	[A] AARTI DRUGS LIMITED	
8	ITA 4920/MUM/2024	2016-17	[D] AARTI DRUGS LTD (E-FILE)	
9	ITA 4921/MUM/2024	2015-16	[D] AARTI DRUGS LTD (E-FILE)	
10	ITA 4924/MUM/2024	2014-15	[D] AARTI DRUGS LTD (E-FILE)	
11	ITA 5056/MUM/2024	2020-21	[D] AARTI DRUGS LTD (E-FILE)	
12	ITA 5058/MUM/2024	2017-18	[D] AARTI DRUGS LTD (E-FILE)	
13	ITA 5061/MUM/2024	2018-19	[D] AARTI DRUGS LTD (E-FILE)	
14	ITA 5062/MUM/2024	2019-20	[D] AARTI DRUGS LTD (E-FILE)	
15	ITA 2555/MUM/2025	2017-18	[A] ANUMITA INFRASTRUCTURE PRIVATE LIMITED (E-FILE)	
16	ITA 2556/MUM/2025	2018-19	[A] ANUMITA INFRASTRUCTURE PRIVATE LIMITED (E-FILE)	
17	ITA 3476/MUM/2025	2019-20	[A] ADITYA BIRLA REAL ESTATE LIMITED (FORMERLY KNOWN AS CENTURY TEXTILES AND INDUSTRIES LIMITED) (E-FILE)	
18	ITA 4378/MUM/2025	2019-20	[D] ADITYA BIRLA REAL ESTATE LIMITED (FORMERLY KNOWN AS CENTURY TEXTILES AND INDUSTRIES LIMITED) (E-FILE)	
19	ITA 4933/MUM/2025	2012-13	[A] ANUH PHARMA LIMITED	
20	ITA 5013/MUM/2025	2016-17	[A] ANUH PHARMA LIMITED	
21	ITA 5581/MUM/2025	2017-18	[A] AFL PRIVATE LIMITED (E-FILE)	
22	ITA 5776/MUM/2025	2008-09	[D] M/S. AMAYA INFRASTRUCTURE PVT LTD (E-FILE)	
23	ITA 6000/MUM/2025	2013-14	[D] ADITYA BIRLA FOUNDATION (E-FILE)	
24	ITA 6001/MUM/2025	2014-15	[D] ADITYA BIRLA FOUNDATION (E-FILE)	
25	ITA 6149/MUM/2025	2015-16	[D] UNITED FASHIDN APPARELS PVT LTD (E-FILE)	
26	ITA 7565/MUM/2025	2010-11	[A] LOKHANDWALA CONSTRUCTION INDUSTRIES PVT LTD	
27	ITA 7567/MUM/2025	N.A	[A] ADARSHA VIDYALAYA ALUNMI CHEMBUR ASSOCIATION	

*[Signature]*  
Assistant Registrar  
16-Jan-2026

**INCOME TAX APPELLATE TRIBUNAL, MUMBAI BENCHES****CAUSE LIST OF B BENCH FOR 19-JANUARY-2026 (MONDAY)****BEFORE HON'BLE JUSTICE (RETD.) C V BHADANG, PRESIDENT  
AND HON'BLE ARUN KHODPIA, ACCOUNTANT MEMBER****IN COURT ROOM 1**

Sr	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 6916/MUM/2024	2016-2017	[A] NEW BOMBAY MERCHANTS EDUCATIONAL FOUNDATION (E-FILING (RECALLED MATTER))	
2	ITA 2852/MUM/2024	2020-21	[D] SUNPHARMA DISTRIBUTORS LIMITED (RECALLED MATTER)	
3	ITA 1569/MUM/2024	2013-14	[A] NAIMISH DHANSUKHLAL KHANDHADIA (E-FILING)	
4	ITA 2430/MUM/2024	2017-18	[A] NEEL SIDHI DEVELOPERS	
5	ITA 5266/MUM/2024	2011-12	[A] MRS. NITA JAJOO	
6	ITA 5270/MUM/2024	2012-13	[A] MRS. NITA JAJOO	
7	ITA 6934/MUM/2024	2020-21	[D] BLOBEUP FINANCIAL SERVICES TECHNOLOGIES INDIA PVT LTD (E-FILING)	
8	ITA 1936/MUM/2024	2014-15	[A] BHANWARLAL M. JAIN	
9	ITA 1937/MUM/2024	2009-10	[A] BHANWARLAL M. JAIN	
10	ITA 1938/MUM/2024	2008-09	[A] BHANWARLAL M. JAIN	
11	ITA 1939/MUM/2024	2011-12	[A] BHANWARLAL M JAIN	
12	ITA 1940/MUM/2024	2010-11	[A] BHANWARLAL M JAIN	
13	ITA 1941/MUM/2024	2012-13	[A] BHANWARLAL M. JAIN	
14	ITA 1942/MUM/2024	2013-14	[A] BHANWARLAL M. JAIN	
15	ITA 2050/MUM/2024	2015-16	[A] BHANWARLAL M. JAIN	
16	ITA 555/MUM/2025	2009-10	[A] BAYER BIOSCIENCE PVT LTD	
17	ITA 556/MUM/2025	2010-11	[A] BAYER BIOSCIENCE PVT LTD	
18	ITA 5128/MUM/2025	2014-15	[A] BALARAM NAMA GAIKWAD	
19	ITA 5129/MUM/2025	2016-17	[A] BALARAM NAMA GAIKWAD	
20	ITA 5877/MUM/2025	2016-17	[A] BINA GHOSH (E-FILE)	
21	ITA 5878/MUM/2025	2016-17	[A] BINA GHOSH (E-FILE)	
22	ITA 7456/MUM/2025	2016-17	[A] NEHA SINGH VARAYA	
23	ITA 7463/MUM/2025	2013-14	[A] BHANSALI AND CO	
24	ITA 4094/MUM/2025	2022-23	[A] NEETA NARENDRA SHAH	
25	ITA 6587/MUM/2025	2018-19	[A] BHARAT MANUBHAI PATEL (E-FILE)	
26	ITA 7460/MUM/2025	2017-18	[A] BHAVESH HARJIRAM SOLANKI	
27	ITA 7461/MUM/2025	2018-19	[A] BHAVESH HARJIRAM SOLANKI	
28	ITA 7462/MUM/2025	2019-20	[A] BHAVESH HARJIRAM SOLANKI	

  
Assistant Registrar  
16-Jan-2026

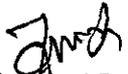
**INCOME TAX APPELLATE TRIBUNAL, MUMBAI BENCHES****CAUSE LIST OF B BENCH FOR 20-JANUARY-2026 (TUESDAY)  
BEFORE HON'BLE JUSTICE (RETD.) C V BHADANG, PRESIDENT  
AND HON'BLE ARUN KHODPIA, ACCOUNTANT MEMBER****IN COURT ROOM 1**

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 2180/MUM/2022	2016-17	[A] NATIONAL INSTITUTE OF CONSTRUCTION MANAGEMENT & RESEARCH (HCD)	
2	ITA 2181/MUM/2022	2015-16	[A] NATIONAL INSTITUTE OF CONSTRUCTION MANAGEMENT AND RESEARCH (HCD)	
3	ITA 3586/MUM/2023	1991-92	[A] BHUPENDRA C. DALAL	
4	ITA 3587/MUM/2023	1992-93	[A] BHUPENDRA C. DALAL	
5	ITA 3588/MUM/2023	1993-94	[A] BHUPENDRA C. DALAL	
6	ITA 3546/MUM/2024	2012-13	[D] NAXNOVA TECHNOLOGIES PRIVATE LIMITED (E-FILED)	
7	ITA 3375/MUM/2024	2011-12	[D] NAXNOVA TECHNOLOGIES PVT. LTD. (E-FILED)	
8	ITA 3568/MUM/2024	2013-14	[D] NAXNOVA TECHNOLOGIES PRIVATE LIMITED (E-FILED)	
9	ITA 3612/MUM/2024	2016-17	[D] NAXNOVA TECHNOLOGIES PRIVATE LIMITE (E-FILED)	
10	ITA 3816/MUM/2024	2016-17	[D] NAXNOVA TECHNOLOGIES PRIVATE LIMITED (E-FILED)	
11	ITA 3628/MUM/2024	2014-15	[D] NAXNOVA TECHNOLOGIES PRIVATE LIMITED (E-FILED)	
12	ITA 4339/MUM/2025	2014-15	[D] BHARAT RAMJI BHAI MANEK (E-FILE)	
13	ITA 5138/MUM/2025	2017-18	[A] SANSKRUTI VISTARAK SANGH	
14	ITA 5139/MUM/2025	2013-14	[A] SANSKRUTI VISTARAK SANGH	
15	ITA 5162/MUM/2025	2017-18	[A] SCARF FINANCIAL SERVICES PVT LTD	
16	ITA 5164/MUM/2025	2014-15	[A] SMRUTI AJAY SINGH	
17	ITA 5320/MUM/2025	2018-19	[A] BAJAJ INTERNATIONAL REALTY PRIVATE LIMITED	
18	ITA 6182/MUM/2025	2011-12	[A] N.R. CORPORATION	
19	ITA 6183/MUM/2025	2012-13	[A] N.R. CORPORATION	
20	ITA 6316/MUM/2025	2019-20	[A] BINA JIWATRAM KHUSHALANI	
21	ITA 6593/MUM/2025	2017-18	[A] BOMBAY TYRES (E-FILE)	
22	ITA 7487/MUM/2025	2018-19	[A] BINEETA (E-FILE)	
23	ITA 7488/MUM/2025	2018-19	[A] BINEETA (E-FILE)	
24	ITA 7489/MUM/2025	2018-19	[A] BINEETA (E-FILE)	
25	ITA 7490/MUM/2025	2018-19	[A] BINEETA (E-FILE)	
26	ITA 5208/MUM/2025	2012-13	[A] BHAVIK SHASHIKANT THAKKAR	
27	ITA 7248/MUM/2025	2014-15	[A] NOVA ELEVATORS PRIVATE LIMITED (E-FILE)	

  
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16-Jan-2026

**INCOME TAX APPELLATE TRIBUNAL, MUMBAI BENCHES****CAUSE LIST OF B BENCH FOR 21-JANUARY-2026 (WEDNESDAY)****BEFORE HON'BLE JUSTICE (RETD.) C V BHADANG, PRESIDENT  
AND HON'BLE ARUN KHODPIA, ACCOUNTANT MEMBER****IN COURT ROOM 1**

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 5948/MUM/2024	2010-11	[D] SHRI NITESH C. KOTHARI (E-FILING)	
2	CO 89/MUM/2025	2010-11	[A] SHRI NITESH C KOTHARI (E-FILE)	
3	ITA 481/MUM/2025	2020-21	[A] NUVAMA WEALTH FINANCE LIMITED (E-FILING)	
4	ITA 3108/MUM/2025	2012-13	[A] M/S. NAM TECHNOLOGIES PRIVATE LIMITED	
5	ITA 3111/MUM/2025	2010-11	[A] NAM TECHNOLOGIES PRIVATE LIMITED	
6	ITA 4608/MUM/2025	2017-18	[A] BUDDHA SRIDHAR VEERA VENKATA NAGA SATYA (E-FILE)	
7	ITA 4617/MUM/2025	2011-12	[A] NIHITA FINANCIAL SERVICES PRIVATE LIMITED	
8	ITA 6082/MUM/2025	2017-18	[A] BETTER VALUE LEASING & FINANCE LIMITED (E-FILE)	
9	ITA 6362/MUM/2025	2014-15	[A] BHARATKUMAR GADODIA (E-FILE)	
10	ITA 6487/MUM/2025	2022-23	[D] NCCCL KINJAL KTIL CONSORTIUM (E-FILE)	
11	CO 348/MUM/2025	2022-23	[A] NCCCL KINJAL KTIL CONSORTIUM	
12	ITA 6491/MUM/2025	2015-16	[D] NISSIM TRADERS PRIVATE LIMITED (E-FILE)	
13	ITA 5865/MUM/2025	2012-13	[A] M/S BHAGYESH A. PATEL	
14	ITA 5360/MUM/2025	2008-09	[A] BIRLA SHLOKA EDUTECH LTD	
15	ITA 5361/MUM/2025	2009-10	[A] BIRLA SHLOKA EDUTECH LTD	
16	ITA 5362/MUM/2025	2010-11	[A] BIRLA SHLOKA EDUTECH LTD	
17	ITA 5363/MUM/2025	2011-12	[A] BIRLA SHLOKA EDUTECH LTD	
18	ITA 5364/MUM/2025	2012-13	[A] BIRLA SHLOK EDUTECH LIMITED	
19	ITA 5365/MUM/2025	2013-14	[A] BIRLA SHLOK EDUTECH LIMITED	
20	ITA 5366/MUM/2025	2014-15	[A] BIRLA SHLOK EDUTECH LIMITED	

  
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**INCOME TAX APPELLATE TRIBUNAL, MUMBAI BENCHES****CAUSE LIST OF B BENCH FOR 22-JANUARY-2026 (THURSDAY)****BEFORE HON'BLE JUSTICE (RETD.) C V BHADANG, PRESIDENT  
AND HON'BLE ARUN KHODPIA, ACCOUNTANT MEMBER****IN COURT ROOM 1**

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 1224/MUM/2015	2009-10	[A] M. ABBAS & CO. (RM)	
2	CO 146/MUM/2025	2016-17	[A] NILKAMAL CRATES AND CONTAINERS (E-FILE)	
3	ITA 3763/MUM/2025	2016-17	[D] NILKAMAL CRATES & CONTAINERS (E-FILE)	
4	ITA 1762/PUN/2025	2016-17	[A] BHASIN PROPERTIES AND DEVELOPERS PRIVATE LIMITED	
5	ITA 2300/MUM/2025	2014-15	[A] MS. NEETI BHANDARI	
6	ITA 6138/MUM/2025	2017-18	[A] NARESH PUROHIT (E-FILE)	
7	ITA 6292/MUM/2025	2012-13	[A] MR. BALRAM SINGH	
8	ITA 7424/MUM/2025	2018-19	[A] NITIN RAMCHANDRA KALAMBE	
9	ITA 5655/MUM/2025	2022-23	[D] BOMBAY CHAMBER OF COMMERCE AND INDUSTRY (E-FILE)	
10	ITA 7447/MUM/2025	2017-18	[A] BBN INFRASTRUCTURE PRIVATE LIMITED (E-FILE)	
11	ITA 7500/MUM/2025	2016-17	[A] NISHANT ASHISH GUPTA	
12	ITA 7501/MUM/2025	2016-17	[A] NISHANT ASHISH GUPTA	
13	ITA 5408/MUM/2025	2016-17	[A] BOMBAY MINERALS LIMITED (E-FILE)	
14	ITA 5409/MUM/2025	2016-17	[D] BOMBAY MINERALS LIMITED (E-FILE)	
15	ITA 5410/MUM/2025	2018-19	[A] BOMBAY MINERALS LIMITED (E-FILE)	
16	ITA 5494/MUM/2025	2009-10	[A] BHAIKAV TUBE (INDIA)	

  
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16-Jan-2026

**INCOME TAX APPELLATE TRIBUNAL, MUMBAI BENCHES****CAUSE LIST OF C BENCH FOR 19-JANUARY-2026 (MONDAY)****BEFORE HON'BLE NARENDER KUMAR CHOUDHRY, JUDICIAL MEMBER  
AND HON'BLE PRABHASH SHANKAR, ACCOUNTANT MEMBER****IN COURT ROOM 8**

Sr#	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 6455/MUM/2016	2010-11	[A] LUPIN INVESTMENT PRIVATE LIMITED (FORMERLY KNOWN AS PRANIK LANDMARK ASSOCIATES (SINCE DISSOLVED/SUCCEDED THROUGH "RAHAS MERCANTILE PRIVATE LIMITED )	
2	ITA 7042/MUM/2016	2010-11	[D] M/S LUPIN INVESTMENT PVT LTD (EARLIER KNOWN AS PRANIK LANDMARK ASSOCIATES )	
3	ITA 2401/MUM/2025	2020-2021	[A] CHITRA RAMKRISHNA (E-FILE)	
4	ITA 2402/MUM/2025	2021-2022	[A] CHITRA RAMKRISHNA (E-FILE)	
5	ITA 2403/MUM/2025	2022-2023	[A] CHITRA RAMKRISHNA (E-FILE)	
6	ITA 2482/MUM/2025	2011-12	[A] PUBLICIS COMMUNICATION PRIVATE LIMITED AS SUCCESSOR TO CAPITAL ADVERTISING PRIVATE LIMITED (E-FILE)	
7	ITA 6019/MUM/2025	2005-06	[A] PRAKASH HIRACHAND MUTHA (E-FILE)	
8	ITA 6020/MUM/2025	2006-07	[A] PRAKASH HIRACHAND MUTHA (E-FILE)	
9	ITA 6021/MUM/2025	2017-18	[A] PRAKASH HIRACHAND MUTHA (E-FILE)	
10	ITA 6166/MUM/2025	2020-21	[D] MAERSK LINE INDIA PRIVATE LIMITED (MAERE-FILE)	
11	ITA 6652/MUM/2025	2013-2014	[A] M/S. OLIVE BUILDERS (E-FILE)	
12	ITA 6653/MUM/2025	2014-2015	[A] M/S. OLIVE BUILDERS (E-FILE)	
13	ITA 6654/MUM/2025	2015-2016	[A] M/S. OLIVE BUILDERS (E-FILE)	
14	ITA 6655/MUM/2025	2016-2017	[A] M/S. OLIVE BUILDERS (E-FILE)	
15	ITA 6656/MUM/2025	2016-2017	[A] OLIVE BUILDERS AND DEVELOPERS PVT. LTD. (E-FILE)	
16	ITA 6671/MUM/2025	2013-2014	[A] OLIVE BUILDERS AND DEVELOPERS PVT. LTD. (E-FILE)	
17	ITA 6672/MUM/2025	2014-2015	[A] OLIVE BUILDERS AND DEVELOPERS PVT. LTD. (E-FILE)	
18	ITA 6673/MUM/2025	2015-2016	[A] OLIVE BUILDERS AND DEVELOPERS PVT. LTD. (E-FILE)	
19	ITA 6803/MUM/2025	2016-17	[A] PIYUSH SUBHASH WADHWA (E-FILE)	
20	ITA 7296/MUM/2025	2016-17	[D] PRAMOD DAGADU MORE (E-FILE)	
21	ITA 7298/MUM/2025	2013-14	[A] IMPRESSIVE TRADING PVT. LTD. (E-FILE)	
22	ITA 7299/MUM/2025	2014-15	[A] IMPRESSIVE TRADING PRIVATE LIMITED (E-FILE)	
23	ITA 7300/MUM/2025	2015-16	[A] IMPRESSIVE TRADING PRIVATE LIMITED (E-FILE)	

  
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16-Jan-2026

**INCOME TAX APPELLATE TRIBUNAL, MUMBAI BENCHES****CAUSE LIST OF C BENCH FOR 20-JANUARY-2026 (TUESDAY)****BEFORE HON'BLE NARENDER KUMAR CHOUDHRY, JUDICIAL MEMBER  
AND HON'BLE PRABHASH SHANKAR, ACCOUNTANT MEMBER****IN COURT ROOM 8**

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 2480/MUM/2025	2009-10	[A] COMBINE DIAMONDS PRIVATE LIMITED (E-FILE)	
2	ITA 4612/MUM/2025	2012-13	[A] PARESH GOVINBHAI LUKHI (E-FILE)	
3	ITA 5346/MUM/2025	2016-2017	[A] PERMESHWAR FASHION IMPEX PVT LTD (E-FILE)	
4	ITA 5968/MUM/2025	2018	[D] INNOWAVE IT INFRASTRUCTURES LIMITED (E-FILE)	
5	ITA 6079/MUM/2025	2020-21	[D] CLARION COSMETICS PRIVATE LIMITED (E-FILE)	
6	ITA 6171/MUM/2025	2018-19	[D] PRADEEP PHULCHAND AGARWAL (E-FILE)	
7	ITA 6234/MUM/2025	2013-14	[D] MAHARASHTRA STATE ELECTRICITY DISTRIBUTION COMPANY LTD (E-FILE)	
8	ITA 6280/MUM/2025	1989-99	[A] DR CHANDRASHEKHAR G KARANJGAONKAR (E-FILE)	
9	ITA 6296/MUM/2025	2012-13	[D] SHAAN INFRA PROJECTS PRIVATE LIMITED (AMALGAMTED COMPANY HARNESS FINANCIAL SERVICES PRIVATE LTD. (E-FILE)	
10	CO 31/MUM/2026	2012-13	[A] SHAAN INFRA PROJECTS PRIVATE LIMITED (AMALGAMTED COMPANY HARNESS FINANCIAL SERVICES PRIVATE LTD.	
11	ITA 6334/MUM/2025	2014-15	[A] SINDHUMATI RAMAVTAR PATHAK (E-FILE)	
12	ITA 6369/MUM/2025	2017-18	[A] ISLAM GYMKHANA (E-FILE)	
13	ITA 6797/MUM/2025	2016-17	[D] OFFBEAT DEVELOPERS PRIVATE LIMITED (E-FILE)	
14	ITA 6798/MUM/2025	2017-18	[D] OFFBEAT DEVELOPERS PRIVATE LIMITED (E-FILE)	
15	ITA 6799/MUM/2025	2018-19	[D] OFFBEAT DEVELOPERS PRIVATE LIMITED (E-FILE)	
16	ITA 6800/MUM/2025	2021-22	[D] OFFBEAT DEVELOPERS PRIVATE LIMITED (E-FILE)	
17	ITA 7136/MUM/2025	2018-19	[A] PRACHAR ENTERTAINMENT LLP (E-FILE)	
18	ITA 7148/MUM/2025	2017-18	[A] CHEM MACH PRIVATE LIMITED (E-FILE)	
19	ITA 7309/MUM/2025	2018-19	[A] CRIMSON INTERACTIVE PRIVATE LIMITED (E-FILE)	
20	ITA 7320/MUM/2025	2015-16	[A] CHETAN SHASHIKANT THAKKAR	
21	ITA 7326/MUM/2025	2018-19	[A] PRACHAR ENTERTAINMENT LLP (E-FILE)	
22	ITA 7328/MUM/2025	2013-14	[A] CHIRAGKUMAR RAJENDRABHAI SHAH (E-FILE)	
23	ITA 7348/MUM/2025	2005-06	[A] CIE AUTOMOTIVE INDIA LIMITED (SUCCESSOR OF PRANAY SHEETMETAL STAMPING LTD PAN AAACP6127G) (E-FILE)	

  
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16-Jan-2026

**INCOME TAX APPELLATE TRIBUNAL, MUMBAI BENCHES****CAUSE LIST OF C BENCH FOR 21-JANUARY-2026 (WEDNESDAY)****BEFORE HON'BLE NARENDER KUMAR CHOUDHRY, JUDICIAL MEMBER  
AND HON'BLE PRABHASH SHANKAR, ACCOUNTANT MEMBER****IN COURT ROOM 8**

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 542/MUM/2019	2001-02	[A] CHANDRIKA TAPURIAH (RM)	
2	ITA 543/MUM/2019	2002-03	[A] CHANDRIKA TAPURIAH (RM)	
3	ITA 544/MUM/2019	20001-02	[A] CHANDRIKA TAPURIAH (RM)	
4	ITA 545/MUM/2019	2006-07	[A] CHANDRIKA TAPURIAH (RM)	
5	ITA 2446/MUM/2024	2018-19	[A] CAUVERY IRON AND STEEL INDIA LIMITED (E-FILED)	
6	ITA 2455/MUM/2025	2012-13	[D] OXALIS LABS (E-FILE)	
7	ITA 2993/MUM/2025	2018-19	[D] P VIJAY KUMAR & CO (E-FILE)	
8	ITA 2994/MUM/2025	2019-20	[D] P VIJAY KUMAR & CO (E-FILE)	
9	ITA 4342/MUM/2025	2020-21	[D] P VIJAYKUMAR & CO (E-FILE)	
10	ITA 5291/MUM/2025	2012-13	[A] PRAJATMA TRADING COMPANY PVT LTD(AMALGAMATED WITH SPRIT INFRAPOWER AND MULTIVENTURES PVT LTD EARLIER KNOWN AS SPRIT TEXTILES PVT LTD	
11	ITA 5459/MUM/2025	2016-17	[D] OTTERS CLUB (E-FILE)	
12	ITA 6145/MUM/2025	2010-11	[A] SHIVA STEELS (E-FILE)	
13	ITA 6158/MUM/2025	2015	[D] SML EDU-INFRA PRIVATE LIMITED (E-FILE)	
14	CO 322/MUM/2025	2015	[A] SML EDU INFRA PRIVATE LIMITED	
15	ITA 6160/MUM/2025	2018-19	[D] SHREEPATI BUILD INFRA INVESTMENT LIMITED (E-FILE)	
16	ITA 6161/MUM/2025	2018-19	[D] SHREEPATI BUILD INFRA INVESTMENT LIMITED (E-FILE)	
17	ITA 6175/MUM/2025	2016-17	[A] MHEALTH VENTURES INDIA P LTD.	
18	ITA 6180/MUM/2025	2024-25	[A] SHREENATHJI EDUCATION TRUST	
19	ITA 6181/MUM/2025	-	[A] SHREENATHJI EDUCATION TRUST	
20	ITA 6189/MUM/2025	2017-18	[A] MACWEAR (E-FILE)	
21	ITA 6200/MUM/2025	2007-08	[D] MAHARASHTRA AIRPORT DEVELOPMENT COMPANY LIMITED (E-FILE)	
22	ITA 6204/MUM/2025	2020-21	[D] SHETH DEVELOPERS PRIVATE LIMITED (E-FILE)	
23	ITA 6214/MUM/2025	2015-2016	[A] SWASITKA INVESTMART LIMITED (E-FILE)	
24	ITA 6260/MUM/2025	2015-16	[A] PRPL ENTERPRISES PRIVATE LIMITED (E-FILE)	
25	ITA 6543/MUM/2025	2014-15	[A] CHHAYA KETAN MEHTA (E-FILE)	

P.T.O.

**CAUSE LIST OF C BENCH FOR 21-JANUARY-2026 (WEDNESDAY)**

**BEFORE HON'BLE NARENDER KUMAR CHOUDHRY, JUDICIAL MEMBER  
AND HON'BLE PRABHASH SHANKAR, ACCOUNTANT MEMBER**

**IN COURT ROOM 8**

<b>Sr</b>	<b>Appeal Number</b>	<b>Assmt. Year</b>	<b>Assessee Name</b>	<b>Remarks</b>
26	ITA 6624/MUM/2025	2020-21	[A] INGLORIOUS FILMS LLP (E-FILE)	
27	ITA 7080/MUM/2025	2012-13	[D] C ATULKUMAR AND CO (E-FILE)	
28	ITA 7081/MUM/2025	2013-14	[D] C ATULKUMAR AND CO (E-FILE)	
29	ITA 7284/MUM/2025	2015-16	[A] PNK SPACE DEVELOPMENT PRIVATE LIMITED	

  
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16-Jan-2026

**INCOME TAX APPELLATE TRIBUNAL, MUMBAI BENCHES****CAUSE LIST OF C BENCH FOR 22-JANUARY-2026 (THURSDAY)****BEFORE HON'BLE NARENDER KUMAR CHOUDHRY, JUDICIAL MEMBER  
AND HON'BLE PRABHASH SHANKAR, ACCOUNTANT MEMBER****IN COURT ROOM 8**

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 1816/MUM/2022	2017-18	[A] CENTRAL BANK OF INDIA	
2	ITA 2044/MUM/2022	2018-19	[A] CENTRAL BANK OF INDIA	
3	ITA 2158/MUM/2022	2017-18	[D] M/S. CENTRAL BANK OF INDIA	
4	ITA 2271/MUM/2022	2018-19	[D] M/S. CENTRAL BANK OF INDIA	
5	ITA 3199/MUM/2025	2011-12	[D] SUREKHA ARVIND JAIN (E-FILE)	
6	ITA 3203/MUM/2025	2014-15	[D] SUREKHA ARVIND JAIN (E-FILE)	
7	ITA 3247/MUM/2025	2015-16	[D] SUREKHA ARVIND JAIN (E-FILE)	
8	ITA 5137/MUM/2025	2012-13	[A] PARAMESHWARI INFRAPROJECTS PRIVATE LIMITED	
9	ITA 5173/MUM/2025	2013-14	[A] PARAMESHWARI INFRAPROJECTS PRIVATE LIMITED	
10	ITA 6291/MUM/2025	2017-18	[A] CATWALK WORLDWIDE LIMITED	
11	ITA 6694/MUM/2025	Not Applicable	[A] INTERNATIONAL COPPER ASSOCIATION INDIA (E-FILE)	
12	ITA 7383/MUM/2025	2016-17	[A] PANCHNAND ENTERPRISES (E-FILE)	
13	ITA 7384/MUM/2025	2020-21	[D] M/S PAMVI HOSPITALITY LIMITED (E-FILE)	
14	ITA 7392/MUM/2025	2017-2018	[A] PRERNA NAVINYAPURN MAHILA SAHKARI SANSTHA MARYADIT (E-FILE)	
15	ITA 7400/MUM/2025	2015-16	[A] PRANAY MOHAN LOKEGAONKAR (E-FILE)	
16	ITA 7407/MUM/2025	2011-12	[A] P CUBE CONSTRUCTION PRIVATE LIMITED (E-FILE)	
17	ITA 6206/MUM/2025	2019-20	[D] CHALET HOTELS LIMITED (E-FILE)	
18	CO 361/MUM/2025	2019-20	[A] CHALET HOTELS LIMITED	
19	ITA 6184/MUM/2025	2017-18	[A] PAREKH ORNAMENTS LLP	
20	ITA 6185/MUM/2025	2017-18	[A] PAREKH ORNAMENTS LLP	
21	ITA 7138/MUM/2025	2014-2015	[A] POOJA VIJAY DEVNANI (E-FILE)	
22	ITA 7139/MUM/2025	2016-2017	[A] POOJA VIJAY DEVNANI (E-FILE)	
23	ITA 6216/MUM/2025	2007	[D] M/S OMKAR HEAVY ENGINEERING LIMITED (E-FILE)	
24	ITA 7193/MUM/2025	2022-23	[A] ORBIT VENTURES DEVELOPERS	
25	ITA 7194/MUM/2025	2016-17	[A] ORBIT VENTURES DEVELOPERS	
26	ITA 7232/MUM/2025	2023-24	[A] OFFSHORE MARINETECH PRIVATE LIMITED	

  
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16-Jan-2026

**INCOME TAX APPELLATE TRIBUNAL, MUMBAI BENCHES****CAUSE LIST OF D BENCH FOR 19-JANUARY-2026 (MONDAY)****BEFORE HON'BLE VIKRAM SINGH YADAV, ACCOUNTANT MEMBER  
AND HON'BLE MS. KAVITHA RAJAGOPAL, JUDICIAL MEMBER****IN COURT ROOM 5**

Sr	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 2728/MUM/2024	2019-20	[A] MUMBAI METROPOLITAN REGION DEVELOPMENT AUTHORITY	
2	ITA 1378/MUM/2025	2011-12	[D] RELIANCE GENERAL INSURANCE COMPANY LIMITED (E-FILE)	
3	ITA 1379/MUM/2025	2012-13	[D] RELIANCE GENERAL INSURANCE COMPANY LIMITED (E-FILE)	
4	ITA 1380/MUM/2025	2013-14	[D] RELIANCE GENERAL INSURANCE COMPANY LIMITED (E-FILE)	
5	ITA 1381/MUM/2025	2014-15	[D] RELIANCE GENERAL INSURANCE COMPANY LIMITED (E-FILE)	
6	ITA 1382/MUM/2025	2015-16	[D] RELIANCE GENERAL INSURANCE COMPANY LIMITED (E-FILE)	
7	ITA 1383/MUM/2025	2016-17	[D] RELIANCE GENERAL INSURANCE COMPANY LIMITED (E-FILE)	
8	ITA 1384/MUM/2025	2017-18	[D] RELIANCE GENERAL INSURANCE COMPANY LIMITED (E-FILE)	
9	ITA 1385/MUM/2025	2018-19	[D] RELIANCE GENERAL INSURANCE COMPANY LIMITED (E-FILE)	
10	ITA 1616/MUM/2025	2012-13	[A] INDUSIND GENERAL INSURANCE COMPANY LIMITED( FORMERLY RELIANCE GENERAL INSURANCE COMPANY LIMITED)	
11	ITA 4587/MUM/2025	2018-19	[A] RAHULKUMAR BAJAJ CHARITABLE TRUST (E-FILE)	
12	ITA 4804/MUM/2025	2012-13	[A] RAJEEV KISHANPRASAD AGARWAL (E-FILE)	
13	ITA 5649/MUM/2025	2018-19	[A] MORE MAULI CO-OP CREDIT SOCIETY LIMITED MUMBAI (E-FILE)	
14	ITA 5650/MUM/2025	2020-21	[A] MORE MAULI CO-OP CREDIT SOCIETY LIMITED MUMBAI (E-FILE)	
15	ITA 5651/MUM/2025	2020-21	[A] MORE MAULI CO-OP CREDIT SOCIETY LIMITED MUMBAI (E-FILE)	
16	ITA 7283/MUM/2025	2013-14	[A] R RAMESH CHANDRA AND COMPANY	
17	ITA 7289/MUM/2025	2012-13	[A] DELOITTE TOUCHE TOHMATSU INDIA LLP (SUCCESSOR OF DELOITTE TOUCHE TOHMATSU INDIA PRIVATE LIMITED) (E-FILE)	
18	ITA 7294/MUM/2025	2017-18	[A] R M BHUTHER AND CO (E-FILE)	
19	IT(SS)A 762/MUM/2025	2016-17	[A] DODHIA CHEM TEX PRIVATE LIMITED (E-FILING)	
20	IT(SS)A 763/MUM/2025	2017-18	[A] DODHIA CHEM TEX PRIVATE LIMITED (E-FILING)	
21	IT(SS)A 764/MUM/2025	2019-20	[A] DODHIA CHEM TEX PRIVATE LIMITED (E-FILING)	

  
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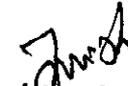
**INCOME TAX APPELLATE TRIBUNAL, MUMBAI BENCHES****CAUSE LIST OF D BENCH FOR 20-JANUARY-2026 (TUESDAY)****BEFORE HON'BLE VIKRAM SINGH YADAV, ACCOUNTANT MEMBER  
AND HON'BLE MS. KAVITHA RAJAGOPAL, JUDICIAL MEMBER****IN COURT ROOM 5**

Sr	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 1946/MUM/2025	2013-14	[D] MEGHDOOT ENTERPRISES (E-FILE)	
2	ITA 2398/MUM/2025	2018-19	[D] RELIANCE INDUSTRIAL INVESTMENTS AND HOLDINGS LIMITED (E-FILE)	
3	ITA 2399/MUM/2025	2019-20	[D] RELIANCE INDUSTRIAL INVESTMENTS AND HOLDINGS LIMITED (E-FILE)	
4	ITA 4256/MUM/2025	2020-21	[D] RELIANCE INDUSTRIAL INVESTMENTS AND HOLDING LTD (E-FILE)	
5	ITA 3749/MUM/2025	2019-20	[A] RELIANCE CORPORATE IT PARK LIMITED	
6	ITA 3750/MUM/2025	2017-18	[A] RELIANCE INDUSTRIAL INFRASTRUCTURE LIMITED	
7	ITA 3751/MUM/2025	2020-21	[A] RELIANCE INDUSTRIAL INFRASTRUCTURE LIMITED	
8	ITA 5124/MUM/2025	2009-2010	[A] MAHENDRA SILK MILLS PVT LTD (E-FILE)	
9	ITA 5582/MUM/2025	2017-18	[A] RUDRA INFRA PROJECTS (E-FILE)	
10	ITA 5629/MUM/2025	2017-18	[A] DINESH JAWARAJI PARIHAR	
11	ITA 5633/MUM/2025	2018-19	[A] DINESH JAWARAJI PARIHAR	
12	ITA 5634/MUM/2025	2019-20	[A] DINESH JAWARAJI PARIHAR	
13	ITA 5723/MUM/2025	2013-14	[A] MAHAVEER KUMAR KANWARLAL RANKA (E-FILE)	
14	ITA 5810/MUM/2025	2012-13	[D] MANJU PARAS PRWAL (E-FILE)	
15	ITA 7147/MUM/2025	2017-18	[A] RAVIKIRAN ENTERPRISES (E-FILE)	
16	ITA 7184/MUM/2025	2017-18	[A] RAJESH BIHARI KHETWANI	
17	ITA 7318/MUM/2025	2012-13	[A] RASIKLAL MAFATLAL SHAH	
18	ITA 7319/MUM/2025	2013-14	[A] RASIKLAL MAFATLAL SHAH	
19	ITA 7327/MUM/2025	2018-19	[A] RUSHI BUILDER & DEVELOPER (E-FILE)	
20	ITA 7336/MUM/2025	2018-19	[A] MAHENDRA MANSI NAGDA (E-FILE)	
21	ITA 7344/MUM/2025	2020-21	[A] MAMTA GOURAV JAIN (E-FILE)	
22	ITA 7345/MUM/2025	2020-21	[A] MAMTA GOURAV JAIN (E-FILE)	

  
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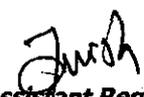
**INCOME TAX APPELLATE TRIBUNAL, MUMBAI BENCHES****CAUSE LIST OF D BENCH FOR 21-JANUARY-2026 (WEDNESDAY)****BEFORE HON'BLE VIKRAM SINGH YADAV, ACCOUNTANT MEMBER  
AND HON'BLE MS. KAVITHA RAJAGOPAL, JUDICIAL MEMBER****IN COURT ROOM 5**

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 6102/MUM/2024	2010-11	[A] DINESH M KOTHARI (E-FILING)	
2	ITA 6768/MUM/2024	2012-13	[A] RAKESH BABULAL SHAH (E-FILING)	
3	ITA 3638/MUM/2025	2008-09	[A] RASILA KHIMJI GEDIA	
4	ITA 3772/MUM/2025	2009-10	[D] RAKESH PRUTHAVIRAJ JAIN (E-FILE)	
5	ITA 3801/MUM/2025	2018-19	[A] RASHMI SEVENTILAL VAKHARIA	
6	ITA 3838/MUM/2025	2010	[D] MASUMI OVERSEAS PRIVATE LIMITED (E-FILE)	
7	ITA 7230/MUM/2025	2018-19	[A] RAVINDER SINGH SETHI (E-FILE)	
8	ITA 7260/MUM/2025	2017-18	[A] DIMPLE REALTORS PRIVATE LIMITED (E-FILE)	
9	ITA 7270/MUM/2025	2026-27	[A] ROTARY CLUB OF THANE WEST CHARITY TRUST (E-FILE)	
10	ITA 7271/MUM/2025	2026-27	[A] ROTARY CLUB OF THANE WEST CHARITY TRUST (E-FILE)	
11	ITA 7274/MUM/2025	2022-23	[A] MUMBAI METROPOLITAN REGION DEVELOPMENT AUTHORITY (E-FILE)	
12	ITA 7275/MUM/2025	2022-23	[A] MUMBAI METROPOLITAN REGION DEVELOPMENT AUTHORITY (E-FILE)	
13	ITA 7352/MUM/2025	2009-10	[A] M/S. DEEPAK PURSHOTTAM SHAH (HUF)	
14	ITA 7355/MUM/2025	2017-18	[A] MEENA LALIT JAIN	
15	ITA 7356/MUM/2025	2018-19	[A] MEENA LALIT JAIN	
16	ITA 7357/MUM/2025	2019-20	[A] MEENA LALIT JAIN	

  
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**INCOME TAX APPELLATE TRIBUNAL, MUMBAI BENCHES****CAUSE LIST OF D BENCH FOR 22-JANUARY-2026 (THURSDAY)****BEFORE HON'BLE VIKRAM SINGH YADAV, ACCOUNTANT MEMBER  
AND HON'BLE MS. KAVITHA RAJAGOPAL, JUDICIAL MEMBER****IN COURT ROOM 5**

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 828/MUM/2025	2010-11	[A] RAJESH TULSIDAS KALLA	
2	ITA 829/MUM/2025	2009-10	[A] RAJESH TULSIDAS KALLA (SMC)	
3	ITA 1406/MUM/2025	2015	[D] SHRI RAMESH SHETTY (IRP IN THE CASE OF M/S. ACUTE RETAIL INFRA PRIVATE LIMITED) (E-FILE)	
4	ITA 4074/MUM/2025	2011-12	[D] M/S DILIGENT MEDIA CORPORATION LIMITED (E-FILE)	
5	ITA 4954/MUM/2025	2016 - 17	[A] RAJESH DAKE (E-FILE)	
6	ITA 4955/MUM/2025	2013-14	[A] RAJESH RAMCHANDRA DAKE (E-FILE)	
7	ITA 4956/MUM/2025	2013 - 14	[A] RAJESH RAMCHANDRA DAKE (E-FILE)	
8	ITA 4957/MUM/2025	2012-13	[A] MUKAT PIPES LIMITED (E-FILE)	
9	ITA 4973/MUM/2025	2012-13	[A] DRISHA IMPEX PRIVATE LIMITED	
10	ITA 5051/MUM/2025	2013-2014	[A] RATUL TEX PRIVATE LIMITED (E-FILE)	
11	ITA 5052/MUM/2025	2018-2019	[A] RATUL TEX PRIVATE LIMITED (E-FILE)	
12	ITA 5890/MUM/2025	2016-17	[A] RAMESH BABURAO KADAM (E-FILE)	
13	ITA 5900/MUM/2025	2023-24	[A] RAVI BANSILAL DARIRA (E-FILE)	
14	ITA 5969/MUM/2025	2021-22	[D] RELIANCE INFRASTRUCTURE LIMITED (E-FILE)	
15	ITA 7277/MUM/2025	2014-15	[A] MOHANLAL JAWANLAL SAKARIA (E-FILE)	
16	ITA 7280/MUM/2025	20217-18	[A] M C DAVAR HOLDINGS PRIVATE LIMITED (E-FILE)	
17	ITA 7281/MUM/2025	2019-20	[A] MAYUR BHARATBHAI POPAT (E-FILE)	
18	ITA 7362/MUM/2025	2013-14	[A] RAJDHANI TEXTILES PRIVATE LIMITED (SINCE DISHA INFIN CONSULTANTS PVT LTD)	
19	ITA 7399/MUM/2025	2018-19	[A] RAMESH KUSALE (E-FILE)	
20	ITA 7405/MUM/2025	2016-17	[A] RAVI BANSILAL DARIRA (E-FILE)	
21	ITA 7406/MUM/2025	2026-27	[A] MANSI BHAGINI VRUND (E-FILE)	

  
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**INCOME TAX APPELLATE TRIBUNAL, MUMBAI BENCHES****CAUSE LIST OF E BENCH FOR 19-JANUARY-2026 (MONDAY)****BEFORE HON'BLE ANIKESH BANERJEE, JUDICIAL MEMBER  
IN COURT ROOM 11****FIRST AVAILABLE AM.**

Sri	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 2177/MUM/2016	2011-12	[D] ELDER IT SOLUTIONS PVT. LTD.	
2	ITA 1813/MUM/2017	2012-13	[D] ELDER IT SOLUTIONS P.LTD	
3	ITA 1407/MUM/2018	2013-14	[D] ELDER IT SOLUTIONS PVT. LTD.	
4	ITA 2357/MUM/2018	2014-15	[D] ELDER IT SOLUTIONS PVT. LTD.	
5	ITA 4551/MUM/2024	2012-13	[A] TELEMObILE (INDIA) COMMUNICATIONS PRIVATE LIMITED (E-FILE)	
6	ITA 5956/MUM/2024	2010-11	[D] KNIGHT RIDERS SPORTS PVT. LTD (E-FILING)	
7	ITA 1491/MUM/2025	2013-14	[D] TATVA GLOBAL ENVIRONMENT DEONAR LIMITED (E-FILE)	
8	ITA 1492/MUM/2025	2012-13	[D] TATVA GLOBAL ENVIRONMENT DEONAR LIMITED (E-FILE)	
9	ITA 3020/MUM/2025	2017-18	[A] HEERA SIDDHI HOMES LLP (E-FILE)	
10	ITA 4483/MUM/2025	2013-14	[A] KELVIN AIR CONDITIONING AND VENTILATION SYSTEMS PVT LTD	
11	ITA 4714/MUM/2025	2013-14	[A] HINDESA YARNS PVT LTD	
12	ITA 5691/MUM/2025	2023-24	[A] KOHINOOR PLANET CONSTRUCTIONS PRIVATE LIMITED (E-FILE)	
13	ITA 5916/MUM/2025	2022-23	[A] TATA COMMUNICATIONS TRANSFORMATION SERVICES LIMITED (E-FILE)	
14	ITA 5700/MUM/2025	2016-17	[A] KRISHN VINAYAK CO-OPERATIVE HOUSING SOCIETY LTD (E-FILE)	
15	ITA 5988/MUM/2025	2010-11	[D] ENSO PRIVATE LIMITED (E-FILE)	
16	ITA 5989/MUM/2025	2011-12	[D] ENSO PRIVATE LIMITED (E-FILE)	
17	ITA 5990/MUM/2025	2012-13	[D] ENSO PRIVATE LIMITED (E-FILE)	
18	ITA 5991/MUM/2025	2013-14	[D] ENSO PRIVATE LIMITED (E-FILE)	
19	ITA 5992/MUM/2025	2014-15	[D] ENSO PRIVATE LIMITED (E-FILE)	
20	ITA 5993/MUM/2025	2015-16	[D] ENSO PRIVATE LIMITED (E-FILE)	
21	ITA 5994/MUM/2025	2016-17	[D] ENSO PRIVATE LIMITED (E-FILE)	
22	ITA 5995/MUM/2025	2017-18	[D] ENSO PRIVATE LIMITED (E-FILE)	
23	ITA 6212/MUM/2025	2009-10	[A] ENSO PRIVATE LIMITED (E-FILE)	
24	ITA 6197/MUM/2025	2022-23	[D] TIKTOK ENTERPRISES (E-FILE)	
25	CO 369/MUM/2025	2022-23	[A] TIKTOK ENTERPRISES (E-FILE)	

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**INCOME TAX APPELLATE TRIBUNAL, MUMBAI BENCHES****CAUSE LIST OF E BENCH FOR 20-JANUARY-2026 (TUESDAY)****BEFORE HON'BLE ANIKESH BANERJEE, JUDICIAL MEMBER  
IN COURT ROOM 11****FIRST AVAILABLE AM.**

Sr	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	BMA 36/MUM/2025	2017-18	[A] KUMAR RASTIKLAL MEHTA	
2	BMA 37/MUM/2025	-	[A] SHAIRULSHAILESH METHA	
3	ITA 1602/MUM/2025	2020-2021	[A] HUBTOWN LIMITED (E-FILE)	
4	ITA 1932/MUM/2025	2014-15	[D] KETAN BABULAL JAIN (E-FILE)	
5	ITA 1933/MUM/2025	2015-16	[D] KETAN BABULAL JAIN (E-FILE)	
6	CO 117/MUM/2025	2014-15	[A] KETAN BABULAL JAIN (E-FILE)	
7	CO 118/MUM/2025	2015-16	[A] KETAN BABULAL JAIN (E-FILE)	
8	ITA 1948/MUM/2025	2018-19	[D] EXCEL DEVELOPERS (E-FILE)	
9	ITA 4598/MUM/2025	2018-19	[A] KALPANA RAMESH JAIN (E-FILE)	
10	ITA 4788/MUM/2025	2013-14	[A] KABEL METAL POWER CABLES LTD (E-FILE)	
11	ITA 4789/MUM/2025	2014-15	[A] KABEL METAL POWER CABLES LTD (E-FILE)	
12	ITA 7388/MUM/2025	2022-23	[D] ETHNIC FOOD PRODUCTS SOLUTION LIMITED (E-FILE)	
13	ITA 7393/MUM/2025	2019-20	[A] HARVEST AGRICULTURE PRIVATE LIMITED (E-FILE)	
14	ITA 7395/MUM/2025	2021-22	[A] HARVEST AGRICULTURE PRIVATE LIMITED (E-FILE)	
15	ITA 7396/MUM/2025	2022-23	[A] HARVEST AGRICULTURE PRIVATE LIMITED (E-FILE)	
16	ITA 7401/MUM/2025	2017-18	[A] KSHITIJ INTERIORS PVT. LTD. (E-FILE)	

  
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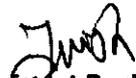
**INCOME TAX APPELLATE TRIBUNAL, MUMBAI BENCHES****CAUSE LIST OF E BENCH FOR 21-JANUARY-2026 (WEDNESDAY)****BEFORE HON'BLE ANIKESH BANERJEE, JUDICIAL MEMBER  
IN COURT ROOM 11****FIRST AVAILABLE AM.**

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 1432/MUM/2024	2020-21	[A] TATA AIG GENERAL INSURANCE COMPANY LIMITED (TAGIC) (E-FILING)	
2	ITA 1450/MUM/2024	2018-19	[A] TATA AIG GENERAL INSURANCE COMPANY LIMITED (E-FILING)	
3	ITA 2398/MUM/2024	2020-21	[D] TATA AIG GENERAL INSURANCE CO. LTD (E- FILLING)	
4	ITA 2403/MUM/2024	2018-19	[D] TATA AIG GENERAL INSURANCE CO. LTD (E- FILLING)	
5	ITA 4170/MUM/2024	2012-13	[A] ENNORE PROCON PVT LTD (E-FILED)	
6	ITA 6116/MUM/2025	2011-12	[A] EKESH GAURANG DESAI (E-FILE)	
7	ITA 6118/MUM/2025	2020-21	[D] TIKTOK ENTERPRISES (E-FILE)	
8	ITA 6117/MUM/2025	2019-20	[D] TIKTOK ENTERPRISES (E-FILE)	
9	CO 366/MUM/2025	2019-20	[A] TIKTOK ENTERPRISES (E-FILE)	
10	CO 367/MUM/2025	2020-21	[A] TIKTOK ENTERPRISES (E-FILE)	
11	ITA 6130/MUM/2025	2016-17	[D] TAHIRABAI AYAZ SHERMAHOMED (E-FILE)	
12	ITA 6485/MUM/2024	2017-18	[A] TIN TAR RETAIL CORP	
13	ITA 6486/MUM/2024	2018-19	[A] TIN TAR RETAIL CORP	
14	ITA 6487/MUM/2024	2017-18	[A] TIN TAR RETAIL CORP	
15	ITA 6450/MUM/2025	2014-15	[A] TBZ NIRMAL ZAVERI PRIVATE LIMITED	
16	ITA 6198/MUM/2025	2009-10	[D] HITESH SHANTILAL MEHTA (E-FILE)	
17	ITA 6199/MUM/2025	2010-11	[D] HITESH SHANTILAL MEHTA (E-FILE)	
18	ITA 6201/MUM/2025	2007-08	[D] HITESH SHANTILAL MEHTA (E-FILE)	
19	ITA 6202/MUM/2025	2003-04	[D] HITESH SHANTILAL MEHTA (E-FILE)	
20	ITA 6207/MUM/2025	1996-97	[D] HITESH SHANTILAL MEHTA (E-FILE)	
21	CO 349/MUM/2025	1996-97	[A] HITESH SHANTILAL MEHTA	
22	CO 350/MUM/2025	2003-04	[A] HITESH SHANTILAL MEHTA	
23	CO 354/MUM/2025	2007-08	[A] HITESH SHANTILAL MEHTA	
24	CO 356/MUM/2025	2009-10	[A] HITESH SHANTILAL MEHTA	
25	CO 357/MUM/2025	2010-11	[A] HITESH SHANTILAL MEHTA	
26	ITA 6203/MUM/2025	2014-15	[D] K RAHEJA CORP PRIVATE LIMITED (E-FILE)	
27	CO 15/MUM/2026	2014-15	[A] K RAHEJA CORP PRIVATE LIMITED	
28	ITA 6237/MUM/2025	2020-2021	[D] KALA ESWARAN IYR (E-FILE)	

  
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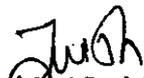
**INCOME TAX APPELLATE TRIBUNAL, MUMBAI BENCHES****CAUSE LIST OF E BENCH FOR 22-JANUARY-2026 (THURSDAY)****BEFORE HON'BLE ANIKESH BANERJEE, JUDICIAL MEMBER  
IN COURT ROOM 11****FIRST AVAILABLE AM.**

Sri	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	SA 157/MUM/2025	2016-17	[A] THE SRI HARI TRUST	
2	ITA 7496/MUM/2025	2016-17	[A] THE SRI HARI TRUST (E-FILE)	
3	ITA 6017/MUM/2024	2017-18	[A] KINTU KISHORE BAJAJ (U/S 263)	
4	ITA 4142/MUM/2024	2006-07	[A] M/S KRISHNAPING ALLOYS LTD.	
5	ITA 4420/MUM/2025	2011-12	[A] KOMAL ENTERPRISES (E-FILE)	
6	ITA 4421/MUM/2025	2012-13	[A] KOMAL ENTERPRISES (E-FILE)	
7	ITA 4836/MUM/2025	2012-13	[A] KISHORE KRISHN PATKI	
8	ITA 5952/MUM/2025	2024-25	[A] TANISHQ BUILDERS	
9	ITA 6481/MUM/2025	2015-16	[A] LATE HARESH I CHHUGANI REPRESENTED BY SHIBANI SINGHANIA LEAGA HEIR OF ASSESSEE	
10	ITA 6492/MUM/2025	1998-99	[D] HITESH SHANTILAL MEHTA (E-FILE)	
11	ITA 6493/MUM/2025	1999-00	[D] HITESH SHANTILAL MEHTA (E-FILE)	
12	ITA 6494/MUM/2025	2002-03	[D] HITESH SHANTILAL MEHTA (E-FILE)	
13	ITA 6495/MUM/2025	2015-16	[D] HITESH SHANTILAL MEHTA (E-FILE)	
14	ITA 6496/MUM/2025	2017-18	[D] HITESH SHANTILAL MEHTA (E-FILE)	
15	ITA 6497/MUM/2025	2020-21	[D] HITESH SHANTILAL MEHTA (E-FILE)	
16	CO 351/MUM/2025	2002-03	[A] HITESH SHANTILAL MEHTA	
17	CO 352/MUM/2025	1998-99	[A] HITESH SHANTILAL MEHTA	
18	CO 353/MUM/2025	2015-16	[A] HITESH SHANTILAL MEHTA	
19	CO 355/MUM/2025	1999-00	[A] HITESH SHANTILAL MEHTA	
20	CO 358/MUM/2025	2017-18	[A] HITESH SHANTILAL MEHTA	
21	CO 359/MUM/2025	2020-21	[A] HITESH SHANTILAL MEHTA	
22	ITA 6499/MUM/2025	2019-2020	[A] HARIPRASAD VEDASUBRAMANIAN (E-FILE)	
23	ITA 6522/MUM/2025	2016-17	[A] KUNDAN JAYANTILAL BHATT	
24	ITA 6533/MUM/2025	2026-27	[A] TRIMURTI EDUCATIONAL CHARITABLE TRUST (E-FILE)	
25	ITA 6578/MUM/2025	2013-14	[A] KOVALAM RESORT PRIVATE LIMITED	
26	ITA 6579/MUM/2025	2014-15	[A] KOVALAM RESORT PRIVATE LIMITED	
27	ITA 6580/MUM/2025	2012-13	[A] KOVALAM RESORT PRIVATE LIMITED	
28	ITA 7286/MUM/2025	2021-22	[A] HUWAIDA IQBAL SAYED	

  
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**INCOME TAX APPELLATE TRIBUNAL, MUMBAI BENCHES****CAUSE LIST OF F BENCH FOR 19-JANUARY-2026 (MONDAY)****BEFORE HON'BLE SANDEEP GOSAIN, JUDICIAL MEMBER  
AND HON'BLE BIJAYANANDA PRUSETH, ACCOUNTANT MEMBER****IN COURT ROOM 6**

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 6718/MUM/2024	2014-15	[D] VIRAL INDUSTRIES (E-FILING)	
2	CO 200/MUM/2025	2013-14	[A] J KUMAR INFRAPROJECTS LIMITED	
3	CO 201/MUM/2025	2014-15	[A] J KUMAR INFRAPROJECTS LIMITED	
4	CO 202/MUM/2025	2015-16	[A] J KUMAR INFRAPROJECTS LIMITED	
5	ITA 2135/MUM/2025	2022-23	[A] KUSUM JAGDISHKUMAR GUPTA	
6	ITA 2136/MUM/2025	2023-24	[A] JAGDISHKUMAR MADANLAL GUPTA	
7	ITA 2137/MUM/2025	2023-24	[A] J KUMAR INFRAPROJECTS LIMITED	
8	ITA 2296/MUM/2025	2022-23	[A] SONAL KAMAL GUPTA	
9	ITA 2670/MUM/2025	2023	[D] J KUMAR INFRAPROJECTS LIMITED (E-FILE)	
10	ITA 2671/MUM/2025	2023-24	[D] JAGDISHKUMAR MADANLAL GUPTA (E-FILE)	
11	ITA 2674/MUM/2025	2023-24	[D] NALIN JAGDISHKUMAR GUPTA (E-FILE)	
12	ITA 2883/MUM/2025	2013-14	[D] J KUMAR INFRAPROJECTS LIMITED (E-FILE)	
13	ITA 2884/MUM/2025	2014-15	[D] J KUMAR INFRAPROJECTS LIMITED (E-FILE)	
14	ITA 2885/MUM/2025	2015-16	[D] J KUMAR INFRAPROJECTS LIMITED (E-FILE)	
15	ITA 3082/MUM/2025	2022-23	[D] JAGDISHKUMAR MADANLAL GUPTA (E-FILE)	
16	ITA 4024/MUM/2025	2016-17	[D] VENUS PORTFOLIO & FINANCE P LTD. (E-FILE)	
17	ITA 6140/MUM/2025	2012-13	[A] SHRI JAYANT BHOGILAL SHAH	
18	ITA 7573/MUM/2025	2008-09	[A] JAIMIN GAUTAM MEHTA	
19	ITA 7574/MUM/2025	2009-10	[A] JAIMIN GAUTAM MEHTA	
20	ITA 7575/MUM/2025	2010-11	[A] JAIMIN GAUTAM MEHTA	
21	ITA 7576/MUM/2025	2011-12	[A] JAIMIN GAUTAM MEHTA	
22	ITA 7577/MUM/2025	2012-13	[A] JAIMIN GAUTAM MEHTA	
23	ITA 5527/MUM/2025	2017-18	[A] SKA SALES PVT LTD (E-FILE)	
24	ITA 5966/MUM/2025	2016-17	[D] SKA SALES PRIVATE LIMITED (E-FILE)	
25	ITA 5967/MUM/2025	2017-18	[D] SKA SALES PRIVATE LIMITED (E-FILE)	
26	CO 26/MUM/2026	2016-17	[A] SKA SALES PRIVATE LIMITED (E-FILE)	
27	ITA 7151/MUM/2025	2017-18	[A] VISHVARAJ INFRASTRUCTURE PRIVATE LIMITED	
28	ITA 7152/MUM/2025	2018-19	[A] VISHVARAJ INFRASTRUCTURE PRIVATE LIMITED	
29	ITA 7564/MUM/2025	2017-18	[D] VISHVARAJ INFRASTRUCTURE PRIVATE LIMITED (E-FILE)	
30	ITA 7465/MUM/2025	2013-14	[A] MRS. JYOTSNA RAJESH PATEL	

  
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**INCOME TAX APPELLATE TRIBUNAL, MUMBAI BENCHES****CAUSE LIST OF F BENCH FOR 20-JANUARY-2026 (TUESDAY)****BEFORE HON'BLE SANDEEP GOSAIN, JUDICIAL MEMBER  
AND HON'BLE BIJAYANANDA PRUSETH, ACCOUNTANT MEMBER****IN COURT ROOM 6**

Sri	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	IT(SS)A 3434/MUM/2025	2014-15	[A] VINOD DODHIA (E-FILE)	
2	IT(SS)A 3435/MUM/2025	2015-16	[A] VINOD DODHIA (E-FILE)	
3	IT(SS)A 3436/MUM/2025	2016-17	[A] VINOD DODHIA (E-FILE)	
4	ITA 2086/MUM/2023	2018-19	[A] JAYDEEP CONSTRUCTION (RECALLED MATTER)	
5	ITA 3694/MUM/2025	2017-18	[A] FREEDOM CHARTER SERVICES PRIVATE LIMITED (E-FILE)	
6	ITA 4677/MUM/2025	2011-12	[A] M/S FORTPOINT AUTOMOTIVE (CARS) PRIVATE LIMITED (E-FILE)	
7	ITA 5081/MUM/2025	2025-26	[A] JAIN DARSHAN SWADHYAY SANGH (E-FILE)	
8	ITA 5082/MUM/2025	2025-26	[A] JASHWANT SHAH CHARITABLE TRUST (E-FILE)	
9	ITA 5899/MUM/2025	2020-21	[A] JM FINANCIAL LIMITED	
10	ITA 6066/MUM/2025	2020-21	[A] MAHINDRA STEEL SERVICE CENTRE LTD.	
11	ITA 6143/MUM/2025	2020-21	[A] FAIRCHEM ORGANICS LTD.	
12	ITA 6146/MUM/2025	2020-21	[D] JM FINANCIAL LIMITED (E-FILE)	
13	ITA 6147/MUM/2025	2013-14	[D] UNITED FASHION APPARELS PVT LTD (E-FILE)	
14	ITA 6148/MUM/2025	2014-15	[D] UNITED FASHION APPARELS PVT LTD (E-FILE)	
15	ITA 6520/MUM/2025	2012-13	[A] MR. JIGAR PRATAPRAY VORA	
16	ITA 6521/MUM/2025	2013-14	[A] MR. JIGAR PRATAPRAY VORA	
17	ITA 7588/MUM/2025	2013-14	[D] JINALBEN BHAVIKBHAI VORA (E-FILE)	
18	CO 23/MUM/2026	2013-14	[A] JINALBEN BHAVIKBHAI VORA	
19	ITA 7594/MUM/2025	2015-16	[A] JEETENDRA SANWALDAS KANUGA (E-FILE)	
20	ITA 7595/MUM/2025	2019-20	[D] VILPABEN PRANAVBHAI VORA (E-FILE)	
21	CO 21/MUM/2026	2019-20	[A] VILPABEN PRANAVBHAI VORA	
22	CO 125/MUM/2025	2020-21	[A] JITENDRA KANTILAL SHAH	
23	ITA 6029/MUM/2024	2010-11	[A] MANSUKH GALA	
24	ITA 6030/MUM/2024	2012-13	[A] MANSUKH GALA	
25	ITA 6031/MUM/2024	2014-15	[A] MANSUKH GALA	
26	ITA 6032/MUM/2024	2015-16	[A] MANSUKH GALA	
27	ITA 6033/MUM/2024	2016-17	[A] MANSUKH GALA	
28	ITA 6219/MUM/2024	2015-16	[A] JINAY MANSUKH GALA	
29	ITA 6220/MUM/2024	2014-15	[A] JINAY MANSUKH GALA	
30	ITA 6221/MUM/2024	2013-14	[A] JINAY MANSUKH GALA	
31	ITA 6222/MUM/2024	2012-13	[A] JINAY MANSUKH GALA	
32	ITA 6223/MUM/2024	2011-12	[A] JINAY MANSUKH GALA	

**CAUSE LIST OF F BENCH FOR 20-JANUARY-2026 (TUESDAY)**

**BEFORE HON'BLE SANDEEP GOSAIN, JUDICIAL MEMBER  
AND HON'BLE BIJAYANANDA PRUSETH, ACCOUNTANT MEMBER**

**IN COURT ROOM 6**

SrI	Appeal Number	Assmt. Year	Assessee Name	Remarks
33	ITA 6224/MUM/2024	2015-16	[A] YOGESH KESHAVJI GALA	
34	ITA 6225/MUM/2024	2014-15	[A] YOGESH KESHAVJI GALA	
35	ITA 6226/MUM/2024	2012-13	[A] YOGESH KESHAVJI GALA	
36	ITA 6227/MUM/2024	2010-11	[A] CHHAYA MANSUKH GALA	
37	ITA 6228/MUM/2024	2011-12	[A] DHARIYA NANALAL GALA	
38	ITA 6229/MUM/2024	2010-11	[A] DHAIRYA NANALAL GALA	
39	ITA 6230/MUM/2024	2012-13	[A] DHAIRYA NANALAL GALA	
40	ITA 6231/MUM/2024	2015-16	[A] DHAIRYA NANALAL GALA	
41	ITA 6232/MUM/2024	2010-11	[A] NEETA NANALAL GALA	
42	ITA 6233/MUM/2024	2012-13	[A] NANALAL KESHAVJI GALA	
43	ITA 6234/MUM/2024	2015-16	[A] NANALAL KESHAVJI GALA	
44	ITA 6235/MUM/2024	2012-13	[A] MANISHA YOGESH GALA	
45	ITA 6236/MUM/2024	2011-12	[A] MANISHA YOGESH GALA	
46	ITA 6237/MUM/2024	2010-11	[A] JINAY MANSUKH GALA	
47	ITA 6238/MUM/2024	2010-11	[A] MANISHA YOGESH GALA	
48	ITA 6843/MUM/2024	2011-12	[A] JINAL SHEEL KENIYA (PREVIOUSLY JINAL MANSUKH GALA)	
49	ITA 2565/MUM/2025	2016-17	[A] SMT. SHREE JAIN	
50	ITA 2732/MUM/2025	2020-21	[D] JITENDRA KANTILAL SHAH (E-FILING)	
51	ITA 4206/MUM/2025	2014-15	[A] JAYSHREE HARESH SHAH (E-FILE)	

  
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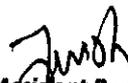
**INCOME TAX APPELLATE TRIBUNAL, MUMBAI BENCHES**

**CAUSE LIST OF F BENCH FOR 21-JANUARY-2026 (WEDNESDAY)**

**BEFORE HON'BLE SANDEEP GOSAIN, JUDICIAL MEMBER  
AND HON'BLE BIJAYANANDA PRUSETH, ACCOUNTANT MEMBER**

**IN COURT ROOM 6**

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	SA 160/MUM/2025	2013-14	[A] FURKAAN ABDUL RAZAK BIRYA	
2	ITA 8384/MUM/2025	2013-14	[A] FURKAAN ABDUL RAZAK BIRYA	
3	ITA 5490/MUM/2025	2018-19	[A] VIJAYKUMAR HIRALAL MEHTA	
4	ITA 5491/MUM/2025	2019-20	[A] VIJAYKUMAR HIRALAL MEHTA	
5	ITA 6205/MUM/2025	2011-12	[D] VTC JEWELS PRIVATE LIMITED (E-FILE)	
6	ITA 6262/MUM/2025	-	[A] YOUR NEIGHBOURHOOD CHURCH ASSOCIATION	
7	ITA 6308/MUM/2025	2022-23	[A] FIRST ORGACON PRIVATE LIMITED (E-FILE)	
8	ITA 6319/MUM/2025	2015-16	[A] FAKHRUDIN HAFIZ MOHIBUDDIN KHAN	
9	ITA 7636/MUM/2025	2016-17	[A] SHRI VIKAS VILAS RASAL (E-FILE)	
10	ITA 7637/MUM/2025	2017-18	[A] SHRI VIKAS VILAS RASAL (E-FILE)	
11	ITA 6903/MUM/2025	2013-14	[A] VIKAS VILAS RASAL (E-FILE)	
12	CO 344/MUM/2025	2016-17	[A] MAHINDRA AND MAHINDRA FINANCIAL SERVICES LIMITED (E-FILE)	
13	ITA 5095/MUM/2025	2006-07	[A] MAHINDRA AND MAHINDRA FINANCIAL SERVICE LIMITED	
14	ITA 5096/MUM/2025	2007-08	[A] MAHINDRA AND MAHINDRA FINANCIAL SERVICES LIMITED	
15	ITA 5544/MUM/2025	2020-21	[A] MAHINDRA AND MAHINDRA FINANCIAL SERVICES LIMITED	
16	ITA 5545/MUM/2025	2013-14	[A] MAHINDRA AND MAHINDRA FINANCIAL SERVICES LIMITED	
17	ITA 5546/MUM/2025	2015-16	[A] MAHINDRA AND MAHINDRA FINANCIAL SERVICES LIMITED	
18	ITA 5547/MUM/2025	2019-20	[A] MAHINDRA AND MAHINDRA FINANCIAL SERVICES LIMITED	
19	ITA 6002/MUM/2025	2006-07	[D] MAHINDRA AND MAHINDRA FINANCIAL SERVICES LIMITED (E-FILE)	
20	ITA 6003/MUM/2025	2014-15	[D] MAHINDRA AND MAHINDRA FINANCIAL SERVICES LIMITED (E-FILE)	
21	ITA 6004/MUM/2025	2016-17	[D] MAHINDRA AND MAHINDRA FINANCIAL SERVICES LIMITED (E-FILE)	
22	ITA 6119/MUM/2025	2020-21	[D] MAHINDRA AND MAHINDRA FINANCIAL SERVICES LIMITED (E-FILE)	
23	ITA 7317/MUM/2025	2015-16	[A] JIGAR BHARAT SHETH (LEGAL HEIR OF LATE SHRI BHARAT KUMAR MANILAL SHETH)	
24	ITA 5971/MUM/2025	2018-19	[D] FIVE STARS SHIPPING COMPANY PRIVATE LIMITED (E-FILE)	
25	ITA 42/MUM/2024	1993-94	[A] JYOTI H. MEHTA (LEGAL HEIR OF LATE HARSHAD S. MEHTA) (E-FILED)	
26	ITA 975/MUM/2024	1993-94	[D] LATE SH. HARSHAD MEHTA (THROUGH LEGAL SMT. JYOTI MEHTA) HEIR	
27	ITA 2605/MUM/2025	2015-16	[A] JAYASHREE MUKUND MARATHE (E-FILE)	
28	ITA 4637/MUM/2025	2020-21	[A] MR. VIKKI MUKUNDRAI AJMERA (E-FILE)	
29	ITA 5065/MUM/2025	2012-13	[A] VASU IMPEX	
30	ITA 5120/MUM/2025	NA	[A] FAIZ-E-GARIB NAWAZ TRUST (E-FILE)	
31	ITA 5121/MUM/2025	NA	[A] FAIZ-E-GARIB NAWAZ TRUST (E-FILE)	
32	ITA 6125/MUM/2025	2016	[D] JAGRUTI KIRTI SHAH (E-FILE)	
33	ITA 5844/MUM/2025	2016-17	[A] JAGRUTI KIRTI SHAH	
34	ITA 6015/MUM/2025	AAQFS6338H	[D] SANGHVI DHANRUPJI DEVAJI & CO. (E-FILE)	

  
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**INCOME TAX APPELLATE TRIBUNAL, MUMBAI BENCHES****CAUSE LIST OF F BENCH FOR 22-JANUARY-2026 (THURSDAY)  
BEFORE HON'BLE SANDEEP GOSAIN, JUDICIAL MEMBER  
AND HON'BLE BIJAYANANDA PRUSETH, ACCOUNTANT MEMBER  
IN COURT ROOM 6**

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 6028/MUM/2025	2018-19	[D] VPCG EXIM PVT LTD (E-FILE)	
2	CO 305/MUM/2025	2018-19	[A] VPCG EXIM PVT LTD (E-FILE)	
3	ITA 3606/MUM/2025	2016-17	[A] MANSUR MEHTA (E-FILE)	
4	ITA 3607/MUM/2025	2017-18	[A] MANSUR ABUBAKER MEHTA (E-FILE)	
5	ITA 3608/MUM/2025	2018-19	[A] MANSUR ABUBAKER MEHTA (E-FILE)	
6	ITA 3609/MUM/2025	2019-20	[A] MANSUR ABUBAKER MEHTA (E-FILE)	
7	ITA 3610/MUM/2025	2020-21	[A] MANSUR ABUBAKER MEHTA (E-FILE)	
8	ITA 3611/MUM/2025	2021-22	[A] MANSUR ABUBAKER MEHTA (E-FILE)	
9	ITA 3612/MUM/2025	2022-23	[A] MANSUR ABUBAKER MEHTA (E-FILE)	
10	ITA 3820/MUM/2025	2017-18	[D] MANSUR ABUBAKER MEHTA (E-FILE)	
11	ITA 3834/MUM/2025	2019	[D] MANSUR ABUBAKER MEHTA (E-FILE)	
12	ITA 3835/MUM/2025	2020-21	[D] MANSUR ABUBAKER MEHTA (E-FILE)	
13	ITA 3837/MUM/2025	2022-23	[D] MANSUR ABUBAKER MEHTA (E-FILE)	
14	ITA 3836/MUM/2025	2021-22	[D] MANSUR ABUBAKER MEHTA (E-FILE)	
15	ITA 3807/MUM/2025	2020-21	[D] USHA DEVI KANODIA (E-FILE)	
16	ITA 7646/MUM/2025	2018-2019	[A] JORA RAM MALI (E-FILE)	
17	ITA 7647/MUM/2025	2019-2020	[A] JORA RAM MALI (E-FILE)	
18	ITA 7651/MUM/2025	2018-2019	[A] UTTAR BHARTIYA EDUCATION SOCIETY (E-FILE)	
19	ITA 7652/MUM/2025	2019-2020	[A] UTTAR BHARTIYA EDUCATION SOCIETY (E-FILE)	
20	ITA 7656/MUM/2025	2008-09	[A] FERROSTONECRETE	
21	ITA 7657/MUM/2025	2009-2010	[A] FERROSTONECRETE	
22	CO 384/MUM/2025	2015	[A] VISAGAR POLYTEX LIMITED	
23	CO 385/MUM/2025	2016	[A] VISAGAR POLYTEX LIMITED	
24	CO 386/MUM/2025	2017	[A] VISAGAR POLYTEX LIMITED	
25	CO 387/MUM/2025	2018	[A] VISAGAR POLYTEX LIMITED	
26	ITA 6102/MUM/2025	2021-22	[A] VIKAS VAISHNAV HUF (E-FILE)	
27	ITA 6134/MUM/2025	2015	[D] VISAGAR POLYTEX LIMITED (E-FILE)	
28	ITA 6135/MUM/2025	2016	[D] VISAGAR POLYTEX LIMITED (E-FILE)	
29	ITA 6156/MUM/2025	2017	[D] VISAGAR POLYTEX LIMITED (E-FILE)	
30	ITA 6157/MUM/2025	2018	[D] VISAGAR POLYTEX LIMITED (E-FILE)	
31	ITA 6176/MUM/2025	2010-11	[A] JITESH PRAKASHCHANDRA JADAV	
32	ITA 7537/MUM/2025	2017-18	[A] JET SPEED REALTORS	

  
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16-Jan-2026

**INCOME TAX APPELLATE TRIBUNAL, MUMBAI BENCHES****CAUSE LIST OF G BENCH FOR 19-JANUARY-2026 (MONDAY)****BEFORE HON'BLE SAKTIJIT DEY, VICE PRESIDENT  
AND HON'BLE JAGADISH, ACCOUNTANT MEMBER****IN COURT ROOM 2**

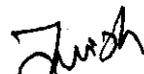
<b>Srl</b>	<b>Appeal Number</b>	<b>Assmt. Year</b>	<b>Assessee Name</b>	<b>Remarks</b>
1	ITA 1057/MUM/2018	2012-13	[A] GRASIM INDUSTRIES LTD	
2	ITA 1563/MUM/2018	2012-13	[D] GRASIM INDUSTRIES LTD	
3	ITA 5546/MUM/2018	2013-14	[A] GRASIM INDUSTRIES LTD	
4	ITA 5547/MUM/2018	2014-15	[A] GRASIM INDUSTRIES LTD	
5	ITA 6405/MUM/2018	2013-14	[D] GRASIM INDUSTRIES LTD	
6	ITA 6406/MUM/2018	2014-15	[D] GRASIM INDUSTRIES LTD	
7	ITA 3580/MUM/2025	2017-18	[A] STATE BANK OF INDIA (E-FILE)	
8	ITA 4311/MUM/2025	2017-18	[D] STATE BANK OF INDIA(SUCCESSOR OF STATE BANK OF TRAVANCORE) (E-FILE)	
9	ITA 3977/MUM/2025	2013-14	[D] SUPREME HOLDINGS & HOSPITALITY (INDIA) LIMITED (E-FILE)	
10	ITA 3978/MUM/2025	2014-15	[D] SUPREME HOLDINGS & HOSPITALITY (INDIA) LIMITED (E-FILE)	
11	ITA 3982/MUM/2025	2016-17	[D] SUPREME HOLDINGS & HOSPITALITY (INDIA) LIMITED (E-FILE)	
12	ITA 3983/MUM/2025	2015-16	[D] SUPREME HOLDINGS & HOSPITALITY (INDIA) LIMITED (E-FILE)	
13	CO 189/MUM/2025	2013-14	[A] SUPREME HOLDINGS AND HOSPITALITY (INDIA) LIMITED	
14	CO 190/MUM/2025	2014-15	[A] SUPREME HOLDINGS AND HOSPITALITY (INDIA) LIMITED	
15	CO 191/MUM/2025	2015-16	[A] SUPREME HOLDINGS AND HOSPITALITY (INDIA) LIMITED	
16	CO 192/MUM/2025	2016-17	[A] SUPREME HOLDINGS AND HOSPITALITY (INDIA) LIMITED	
17	ITA 5827/MUM/2025	2017-18	[A] GANPAT HARISHCHANDRA PUROHIT	
18	ITA 5828/MUM/2025	2018-19	[A] GANPAT HARISHCHANDRA PUROHIT	
19	ITA 5829/MUM/2025	2019-20	[A] GANPAT HARISHCHANDRA PUROHIT	
20	ITA 5830/MUM/2025	2020-21	[A] GANPAT HARISHCHANDRA PUROHIT	
21	ITA 6488/MUM/2025	2015-2016	[A] GOPALKRISHNA NARLA RAO (E-FILE)	
22	ITA 6958/MUM/2025	2011-12	[A] M/S SHREYA CREATIONS PVT LTD	

**CAUSE LIST OF G BENCH FOR 19-JANUARY-2026 (MONDAY)**

**BEFORE HON'BLE SAKTIJIT DEY, VICE PRESIDENT  
AND HON'BLE JAGADISH, ACCOUNTANT MEMBER**

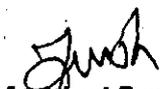
**IN COURT ROOM 2**

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
23	ITA 7164/MUM/2025	2013-14	[A] SACHIN CHUNILAL MARU (E-FILE)	
24	ITA 7165/MUM/2025	2014-15	[A] SACHIN CHUNILAL MARU (E-FILE)	
25	ITA 7172/MUM/2025	2018-2019	[A] SHARAYU SYNTHETICS PROCESSORS (E-FILE)	
26	ITA 7199/MUM/2025	2017-18	[A] GAURAV KUMAR ASHOK KUMAR JAIN	
27	ITA 7200/MUM/2025	2018-19	[A] GAURAVKUMAR ASHOK KUMAR JAIN	
28	ITA 7201/MUM/2025	7201	[A] GAURAVKUMAR ASHOK KUMAR JAIN	
29	ITA 7347/MUM/2025	2013-14	[A] ST STEPHENS SCHOOL (E-FILE)	
30	ITA 7366/MUM/2025	2013-14	[A] SHARAD JADAVJI SHETHIA	
31	ITA 7367/MUM/2025	2014-15	[A] SHARAD JADAVJI SHETHIA	
32	ITA 7368/MUM/2025	2015-16	[A] SHARAD JADAVJI SHETHIA	
33	ITA 7369/MUM/2025	2016-17	[A] SHARAD JADAVJI SHETHIA	

  
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**INCOME TAX APPELLATE TRIBUNAL, MUMBAI BENCHES****CAUSE LIST OF G BENCH FOR 20-JANUARY-2026 (TUESDAY)****BEFORE HON'BLE SAKTIJIT DEY, VICE PRESIDENT  
AND HON'BLE JAGADISH, ACCOUNTANT MEMBER****IN COURT ROOM 2**

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 2148/MUM/2024	2015-16	[A] STARSHINE LAND DEVELOPERS PRIVATE LIMITED (E-FILING (RECALLED MATTER))	
2	ITA 5090/MUM/2024	2010-11	[D] SAP PROPERTIES PVT LTD (E-FILE)	
3	ITA 6141/MUM/2024	2017-18	[A] SHALIBHADRA EXPORTS PRIVATE LIMITED (E-FILED)	
4	ITA 3992/MUM/2025	2017-18	[D] SHALIBHADRA EXPORTS PRIVATE LIMITED (E-FILE)	
5	ITA 4263/MUM/2025	2017-18	[A] SHALIBHADRA EXPORTS PRIVATE LIMITED	
6	ITA 1944/MUM/2025	2018-19	[D] SHREYA LIFE SCIENCES PRIVATE LIMITED (E-FILE)	
7	ITA 2660/MUM/2025	2014-15	[A] YASHWANTRAO CHAVAN CENTRE	
8	ITA 2661/MUM/2025	2015-16	[A] YASHWANTRAO CHAVAN CENTRE	
9	ITA 2705/MUM/2025	2016-17	[A] YASHWANTRAO CHAVAN CENTRE (PREVIOUSLY KNOW AS YASHWANTRAO CHAVAN PRATISHTHAN)	
10	ITA 5333/MUM/2025	2018-19	[D] YASHWANTRAO CHAVAN CENTRE MUMBAI (E-FILE)	
11	ITA 2752/MUM/2025	2010-11	[A] SPARK GEMS	
12	ITA 2753/MUM/2025	2011-12	[A] SPARK GEMS	
13	ITA 2754/MUM/2025	2012-13	[A] SPARK GEMS	
14	ITA 3839/MUM/2025	2012-13	[D] M/S. GIRI PRIME HOUSING PROPERTIES PRIVATE LIMITED (E-FILE)	
15	ITA 4396/MUM/2025	2014-15	[A] SAROJ BHONSLE NAIK (E-FILE)	
16	ITA 5641/MUM/2025	2023-24	[A] STERLING BIOTECH LIMITED	
17	ITA 6092/MUM/2025	2011-12	[D] GEMINI ALUMINIUM TRADING COMPANY PRIVATE LIMITED (E-FILE)	
18	ITA 6093/MUM/2025	2012-13	[D] GEMINI ALUMINIUM TRADING COMPANY PRIVATE LIMITED (E-FILE)	
19	ITA 6470/MUM/2025	2020-21	[A] THE SHIVRAM CO-OPERATIVE HOUSING SOCIETY LIMITED (E-FILE)	
20	ITA 6978/MUM/2025	2014-15	[D] SHRIVALLABH PITTIE INFRAPROJECTS LIMITED (E-FILE)	
21	ITA 6984/MUM/2025	2011-2012	[D] GALAXY SURFACTANTS LIMITED (E-FILE)	
22	CO 25/MUM/2026	2011-2012	[A] GALAXY SURFACTANTS LIMITED	
23	ITA 6982/MUM/2025	2011-12	[D] GOLDMOHUR DESIGNS & APPAREL LTD. (E-FILE)	
24	ITA 7365/MUM/2025	2012-13	[A] SHARAD JADAVJI SHETHIA	
25	ITA 7370/MUM/2025	2017-18	[A] SHARAD JADAVJI SHETHIA	
26	ITA 7371/MUM/2025	2018-19	[A] SHARAD JADAVJI SHETHIA	

  
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**INCOME TAX APPELLATE TRIBUNAL, MUMBAI BENCHES****CAUSE LIST OF G BENCH FOR 21-JANUARY-2026 (WEDNESDAY)****BEFORE HON'BLE SAKTIJIT DEY, VICE PRESIDENT  
AND HON'BLE JAGADISH, ACCOUNTANT MEMBER****IN COURT ROOM 2**

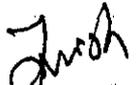
Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 4597/MUM/2024	2014-15	[A] GURSHARAN SINGH KEER (E-FILE)	
2	ITA 5550/MUM/2024	2017-18	[A] GOAN HOTELS & REALTY PRIVATE LIMITED	
3	ITA 5553/MUM/2024	2019-20	[A] GOAN HOTELS & REALTY PRIVATE LIMITED	
4	IT(SS)A 1311/MUM/2025	2013-14	[A] GOAN HOTELS & REALTY PRIVATE LIMITED (E-FILE)	
5	IT(SS)A 1313/MUM/2025	2014-15	[A] GOAN HOTELS & REALTY PRIVATE LIMITED (E-FILE)	
6	IT(SS)A 1314/MUM/2025	2015-16	[A] GOAN HOTELS & REALTY PRIVATE LIMITED (E-FILE)	
7	IT(SS)A 1316/MUM/2025	2016-17	[A] GOAN HOTELS & REALTY PRIVATE LIMITED (E-FILE)	
8	IT(SS)A 1317/MUM/2025	2017-18	[A] GOAN HOTELS & REALTY PRIVATE LIMITED (E-FILE)	
9	IT(SS)A 1318/MUM/2025	2018-19	[A] GOAN HOTELS & REALTY PRIVATE LIMITED (E-FILE)	
10	ITA 1312/MUM/2025	2013-14	[A] GOAN HOTELS & REALTY PRIVATE LIMITED (E-FILE)	
11	ITA 1315/MUM/2025	2016-17	[A] GOAN HOTELS & REALTY PRIVATE LIMITED (E-FILE)	
12	ITA 3140/MUM/2025	2013-14	[A] SUPERWAYS ENTERPRISES PRIVATE LIMITED	
13	ITA 3141/MUM/2025	2014-15	[A] SUPERWAYS ENTERPRISES PRIVATE LIMITED	
14	ITA 3142/MUM/2025	2015-16	[A] SUPERWAYS ENTERPRISES PRIVATE LIMITED LTD	
15	ITA 3143/MUM/2025	2016-17	[A] SUPERWAYS ENTERPRISES PRIVATE LIMITED	
16	ITA 3144/MUM/2025	2017-18	[A] SUPERWAYS ENTERPRISES PRIVATE LIMITED	
17	ITA 3145/MUM/2025	2018-19	[A] SUPERWAYS ENTERPRISES PRIVATE LIMITED	
18	ITA 3146/MUM/2025	2019-20	[A] SUPERWAYS ENTERPRISES PRIVATE LIMITED	
19	ITA 3972/MUM/2025	2013-14	[D] SUPERWAYS ENTERPRISES PRIVATE LIMITED (E-FILE)	
20	ITA 3975/MUM/2025	2014-15	[D] SUPERWAYS ENTERPRISES PRIVATE LIMITED (E-FILE)	
21	ITA 3979/MUM/2025	2016-17	[D] SUPERWAYS ENTERPRISES PRIVATE LIMITED (E-FILE)	
22	ITA 3976/MUM/2025	2015-16	[D] SUPERWAYS ENTERPRISES PRIVATE LIMITED (E-FILE)	
23	ITA 4007/MUM/2025	2018-19	[D] SUPERWAYS ENTERPRISES PRIVATE LIMITED (E-FILE)	
24	ITA 3993/MUM/2025	2017-18	[D] SUPERWAYS ENTERPRISES PRIVATE LIMITED (E-FILE)	

**CAUSE LIST OF G BENCH FOR 21-JANUARY-2026 (WEDNESDAY)**

**BEFORE HON'BLE SAKTIJIT DEY, VICE PRESIDENT  
AND HON'BLE JAGADISH, ACCOUNTANT MEMBER**

**IN COURT ROOM 2**

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
25	ITA 3827/MUM/2025	2023-24	[A] SHAHEED BHAGAT SINGH EDUCATION SOCIETY	
26	ITA 4659/MUM/2025	2017-18	[A] GALLEDN SHIPPING LIMITED (E-FILE)	
27	ITA 4698/MUM/2025	2017-18	[A] SELENE CONSTRUCTIONS LIMITED	
28	ITA 5603/MUM/2025	2020-21	[A] SHETH DEVELOPERS PRIVATE LIMITED	
29	ITA 5604/MUM/2025	2018-19	[A] SHETH DEVELDPERS PRIVATE LIMITED	
30	ITA 5605/MUM/2025	2018-19	[A] SHETH CORP PRIVATE LIMITED	
31	ITA 5743/MUM/2025	2017-18	[A] SURESH SHROFF MEMORIAL TRUST (E-FILE)	
32	ITA 5750/MUM/2025	2022-23	[A] SHALEM ASSEMBLIES OF GOD MISSION (E-FILE)	
33	ITA 5797/MUM/2025	2015-16	[A] SANJAYKUMAR MEHTA (E-FILE)	

  
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**INCOME TAX APPELLATE TRIBUNAL, MUMBAI BENCHES****CAUSE LIST OF G BENCH FOR 22-JANUARY-2026 (THURSDAY)****BEFORE HON'BLE SAKTIJIT DEY, VICE PRESIDENT  
AND HON'BLE JAGADISH, ACCOUNTANT MEMBER****IN COURT ROOM 2**

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 3268/MUM/2025	2009-10	[A] SHAIL INTERNATIONAL ((SMC))	
2	ITA 4428/MUM/2025	2011-12	[A] SHAIL INTERNATIONAL	
3	ITA 4407/MUM/2025	2016-17	[A] ZYKA MERCHANDISE PRIVATE LIMITED (E-FILE)	
4	ITA 4518/MUM/2025	2013-2014	[A] GIRAFFE DEVELOPERS PRIVATE LIMITED (E-FILE)	
5	ITA 5303/MUM/2025	2013-14	[A] GIRAFFE DEVELOPERS PRIVATE LIMITED (E-FILE)	
6	ITA 5762/MUM/2025	2012-13	[A] WANDEL GLOBAL SERVICES PVT LTD (E-FILE)	
7	ITA 6989/MUM/2025	2012-13	[D] STARPOINT DEALERS PRIVATE LIMITED (E-FILE)	
8	ITA 6995/MUM/2025	2021-22	[A] SURAJPAL SINGH RATHOD (E-FILE)	
9	ITA 7374/MUM/2025	2014-15	[A] SHANKERLAL NAMOMAL JARANI (PROP OF MARTINA FOOD PRODUCTS)	
10	ITA 7375/MUM/2025	2015-16	[A] SHANKERLAL NAMOMAL JARANI ( PROP OF MARTINA FOOD PRODUCTS)	
11	ITA 7376/MUM/2025	2016-17	[A] SHANKERLAL NAMOMAL JARANI ( PROP OF MARTINA FOOD PRODUCTS)	
12	ITA 7377/MUM/2025	2014-15	[A] SHANKERLAL NAMOMAL JARANI (RPOP OF MARTINA FOOD PRODUCTS )	
13	ITA 7378/MUM/2025	2015-16	[A] SHANKERLAL NAMOMAL JARANI (PROP OF MARTINA FOOD PRODUCTS)	
14	ITA 7379/MUM/2025	2016-17	[A] SHANKERLAL NAMOMAL JARANI ( PROP OF MARTINA FOOD PRODUCTS)	
15	ITA 7381/MUM/2025	2016-17	[A] WELLWORTH APPARELS PRIVATE LIMITED (E-FILE)	
16	ITA 7382/MUM/2025	2016-17	[A] WELLWORTH APPARELS PRIVATE LIMITED (E-FILE)	
17	ITA 7403/MUM/2025	2020-21	[A] SALMA SADIQ KANTHARIA (E-FILE)	

  
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**INCOME TAX APPELLATE TRIBUNAL, MUMBAI BENCHES****CAUSE LIST OF H BENCH FOR 19-JANUARY-2026 (MONDAY)****BEFORE HON'BLE OM PRAKASH KANT, ACCOUNTANT MEMBER  
AND HON'BLE SANDEEP SINGH KARHAIL, JUDICIAL MEMBER****IN COURT ROOM 7**

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 1461/MUM/2017	2012-13	[A] HEWLETT PACKARD FINANCIAL SERVICES (INDIA) P. LTD	
2	ITA 7427/MUM/2017	2010-11 (F.Y-2009-10)	[A] HEWLETT PACKARD FINANCIAL SERVICES (INDIA) P. LTD	
3	ITA 4037/MUM/2019	2005-06	[D] M/S SIEMENS LTD.	
4	ITA 4140/MUM/2019	2005-06	[A] SIEMENS LIMITED	
5	ITA 1077/MUM/2021	2016-17	[A] M/S. ILJIN ELECTRIC CO. LTD.	
6	ITA 535/MUM/2020	2015-16	[A] ILJIN ELECTRIC CO. LTD.	
7	ITA 2139/MUM/2022	2017-18	[A] SARLA PERFORMANCE FIBERS LIMITED	
8	ITA 2140/MUM/2022	2018-19	[A] SARLA PERFORMANCE FIBERS LTD.	
9	ITA 4578/MUM/2024	2020-21	[A] STERLING AND WILSON RENEWABLE ENERGY LIMITED	
10	ITA 5777/MUM/2025	2022-23	[A] STATE BANK OF INDIA (E-FILE)	
11	ITA 5941/MUM/2025	2022-23	[A] IMPERIAL JEWELS	
12	ITA 6806/MUM/2025	2012-13	[D] ICICI SECURITIES LTD. (E-FILE)	
13	ITA 6860/MUM/2025	2012-2013	[A] ICICI SECURITIES LIMITED (E-FILE)	
14	ITA 6861/MUM/2025	2013-2014	[A] ICICI SECURITIES LIMITED (E-FILE)	
15	ITA 3730/MUM/2025	2014-15	[A] RANJAN TALAKSHI VORA ((E-FILE SMC))	

  
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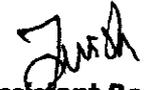
**INCOME TAX APPELLATE TRIBUNAL, MUMBAI BENCHES****CAUSE LIST OF H BENCH FOR 20-JANUARY-2026 (TUESDAY)****BEFORE HON'BLE OM PRAKASH KANT, ACCOUNTANT MEMBER  
AND HON'BLE SANDEEP SINGH KARHAIL, JUDICIAL MEMBER****IN COURT ROOM 7**

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 896/MUM/2023	2019-20	[A] THE INDIAN HOTELS COMPANY LIMITED (SG)	
2	ITA 2290/MUM/2022	2018-19	[A] THE INDIAN HOTELS COMPANY LIMITED (SG)	
3	ITA 1250/MUM/2021	2016-17	[A] THE INDIAN HOTELS CO. LTD. (SG)	
4	ITA 1123/MUM/2022	2017-18	[A] THE INDIAN HOTELS COMPANY LIMITED (SG)	
5	ITA 7454/MUM/2018	2014-15	[A] THE INDIAN HOTELS COMPANY LIMITED (SG)	
6	ITA 565/MUM/2017	2012-13	[A] THE INDIAN HOTELS COMPANY LTD (SG)	
7	ITA 7220/MUM/2018	2014-15	[A] TATA COMMUNICATIONS LTD (SG)	
8	ITA 832/MUM/2023	2019-20	[A] JIOSTAR INDIA PRIVATE LIMITED (FORMERLY KNOWN AS STAR INDIA PRIVATE LIMITED)	
9	ITA 5861/MUM/2024	2021-22	[A] JIOSTAR INDIA PRIVATE LIMITED (FORMERLY KNOWN AS STAR INDIA PRIVATE LIMITED)	
10	ITA 5013/MUM/2024	2020-21	[A] JIOSTAR INDIA PRIVATE LIMITED (FORMERLY KNOWN AS STAR INDIA PRIVATE LIMITED( SUCESSOR OF NOVI DIGITAL ENTERTAINMENT PRIVATE LIMITED )	
11	ITA 2858/MUM/2025	2018-19	[A] JIOSTAR INDIA PRIVATE LIMITED (FORMERLY KNOWN AS STAR INDIA PRIVATE LIMITED)	
12	ITA 4831/MUM/2024	2020-2021	[A] SONY PICTURES FILMS INDIA PRIVATE LIMITED (E-FILE)	
13	ITA 6601/MUM/2024	2021-22	[A] STATE BANK OF INDIA (E-FILE)	
14	ITA 6804/MUM/2024	2021-22	[A] TTE TECHNOLOGY INDIA PRIVATE LIMITED (E-FILING)	
15	ITA 6795/MUM/2024	2021-22	[A] TLG INDIA PRIVATE LIMITED	

  
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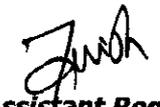
**INCOME TAX APPELLATE TRIBUNAL, MUMBAI BENCHES****CAUSE LIST OF H BENCH FOR 21-JANUARY-2026 (WEDNESDAY)****BEFORE HON'BLE OM PRAKASH KANT, ACCOUNTANT MEMBER  
AND HON'BLE SANDEEP SINGH KARHAIL, JUDICIAL MEMBER****IN COURT ROOM 7**

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 611/MUM/2013	2008-09	[A] TATA STEEL LTD	
2	ITA 1815/MUM/2016	2011-12	[D] INLAYS INDIA P. LTD	
3	ITA 1989/MUM/2016	2011-12	[A] INLAYS INDIA P. LTD	
4	ITA 554/MUM/2022	2017-18	[A] SONY PICTURES FILMS INDIA PRIVATE LIMITED	
5	ITA 2418/MUM/2022	2017-2018	[A] M/S TATA AUTOCOMP SYSTEMS LIMITED	
6	ITA 2419/MUM/2022	2018-19	[A] M/S TATA AUTOCOMP SYSTEMS LIMITED	
7	ITA 6147/MUM/2024	2021-22	[A] SIKI MBCC INDIA PRIVATE LIMITED	
8	ITA 3391/MUM/2025	2015-16	[A] INDIAN OIL CORPORATION LTD	
9	ITA 4640/MUM/2025	2015-16	[D] INDIAN OIL CORPORATION LTD. (E-FILED)	
10	ITA 7312/MUM/2025	2016-17	[A] INDIAN OIL CORPORATION LTD	
11	ITA 7450/MUM/2025	2022-23	[A] SUVITA REAL ESTATE PRIVATE LIMITED (E-FILE)	

  
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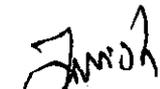
**INCOME TAX APPELLATE TRIBUNAL, MUMBAI BENCHES****CAUSE LIST OF H BENCH FOR 22-JANUARY-2026 (THURSDAY)****BEFORE HON'BLE OM PRAKASH KANT, ACCOUNTANT MEMBER  
AND HON'BLE SANDEEP SINGH KARHAIL, JUDICIAL MEMBER****IN COURT ROOM 7**

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 908/MUM/2023	2019-20	[A] HINDUSTAN CONSTRUCTION COMPANY LIMITED	
2	ITA 1044/MUM/2024	2018-19	[A] HINDUSTAN CONSTRUCTION COMPANY LIMITED	
3	ITA 4696/MUM/2024	2020-21	[A] SHAPOORJI PALLONJI ENERGY PRIVATE LIMITED	
4	ITA 7694/MUM/2025	2022-2023	[A] THE INDIAN HOTELS COMPANY LIMITED	
5	ITA 7775/MUM/2025	2022-23	[A] HENKEL ADHESIVES TECHNOLOGIES INDIA PRIVATE LIMITED	
6	ITA 838/MUM/2025	2014-15	[A] DARSHIT MANOJ GALA ((E-FILING-SMC))	
7	ITA 3530/MUM/2025	2014-15	[A] MITA MADHUKAR SHETH (SMC (E-FILE))	
8	ITA 3525/MUM/2025	2009-10	[D] RAMNIKLAL SHIVJI SAVLA ((E-FILE- SMC))	
9	ITA 6777/MUM/2024	2021-22	[A] TKIL INDUSTRIES PRIVATE LIMITED (FORMERLY KNOWN AS THYSSENKRUPP INDUSTRIES INDIA PRIVATE LIMITED) (E-FILING)	
10	ITA 6864/MUM/2024	2021-22	[A] TELEPERFORMANCE GLOBAL BUSINESS PRIVATE LTD, SUCCESSOR TO TELEPERFORMANCE GLOBAL SERVICES PVT LTD (E-FILING)	
11	ITA 3498/MUM/2025	2014-15	[A] VIKRAM SURESHBHAI SHETH ((E-FILE-SMC))	

  
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**INCOME TAX APPELLATE TRIBUNAL, MUMBAI BENCHES****CAUSE LIST OF I BENCH FOR 19-JANUARY-2026 (MONDAY)****BEFORE HON'BLE OM PRAKASH KANT, ACCOUNTANT MEMBER  
AND HON'BLE SANDEEP SINGH KARHAIL, JUDICIAL MEMBER****IN COURT ROOM 7**

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 1390/MUM/2016	2011-12	[D] MSM SATELLITE (SINGAPORE) PTE. LTD ((ROCA))	
2	ITA 2776/MUM/2016	2011-12	[A] MSM SATELLITE (SINGAPORE) PTE. LTD. (FORMERLY KNOWN AS SET SATELLITE (SINGAPORE) PTE. LTD.)	
3	ITA 2188/MUM/2017	2012-13	[A] MSM SATELLITE (SINGAPORE) PTE LTD	
4	ITA 6882/MUM/2017	2013-14	[A] MSM SATELLITE (SINGAPORE) PTE. LTD. (FORMERLY KNOWN AS SET SATELLITE (SINGAPORE) PTE. LTD.)	
5	ITA 1237/MUM/2021	2014-15	[A] MSM SATELLITE (SINGAPORE) PTE. LTD. (FORMERLY KNOWN AS SET SATELLITE (SINGAPORE) PTE. LTD. )	
6	ITA 449/MUM/2022	2015-16	[A] MSM SATELITE (SINGAPORE) PTE. LTD	
7	ITA 3266/MUM/2018	2006-07	[A] MAHESH TIKAMDAS THARANI	
8	ITA 3267/MUM/2018	2007-08	[A] MAHESH TIKAMDAS THARANI	
9	IT(IT)A 1076/MUM/2025	AY 2022-23	[A] DYNASTY ACQUISITION FPI LTD (E-FILING (ROCA))	
10	ITA 1363/MUM/2025	2022-23	[A] UPS ASIA GROUP PTE LTD	
11	ITA 5826/MUM/2025	2023-24	[A] UPS ASIA GROUP PTE. LTD (E FILE)	
12	ITA 1420/MUM/2025	2016-17	[A] URMI DEBORDHI ROY	
13	ITA 5817/MUM/2025	2019-20	[A] INTERNATIONAL SPECIALTY PRODUCTS (INDIA) PRIVATE LIMITED (E-FILE)	
14	IT(IT)A 1073/MUM/2025	2022-23	[A] FIH MAURITIUS INVESTMENTS LTD (E-FILING)	
15	ITA 1416/MUM/2025	2016-17	[A] KUTUBUDDIN LIYAKATALI KHAN	
16	ITA 4650/MUM/2025	2015-16	[A] MANJITSINGH BAXISINGH DEV (E-FILE)	
17	ITA 4142/MUM/2023	2021-22	[A] SUNIL MANOHAR GAVASKAR (E-FILED)	
18	ITA 344/MUM/2025	2018-19	[A] MANISHA DEVNANI (E-FILING)	

  
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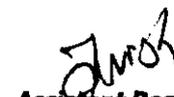
**INCOME TAX APPELLATE TRIBUNAL, MUMBAI BENCHES****CAUSE LIST OF I BENCH FOR 20-JANUARY-2026 (TUESDAY)****BEFORE HON'BLE OM PRAKASH KANT, ACCOUNTANT MEMBER  
AND HON'BLE SANDEEP SINGH KARHAIL, JUDICIAL MEMBER****IN COURT ROOM 7**

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 2946/MUM/2022	2010-2011	[A] GLOBAL HOSPITALITY LICENSING SARL (ROCA)	
2	ITA 2947/MUM/2022	2013-2014	[A] GLOBAL HOSPITALITY LICENSING SARL	
3	ITA 2948/MUM/2022	2014-2015	[A] GLOBAL HOSPITALITY LICENSING SARL	
4	ITA 2949/MUM/2022	2016-2017	[A] GLOBAL HOSPITALITY LICENSING SARL	
5	ITA 6805/MUM/2024	2021-22	[A] CREDIT AGRICOLE CORPORATE AND INVESTMENT BANK (E-FILING)	
6	ITA 3225/MUM/2023	2020-21	[A] DBS BANK LTD (ROCA)	
7	ITA 4727/MUM/2023	2021-2022	[A] DBS BANK LTD (E-FILED)	
8	ITA 1014/MUM/2025	2009-10	[A] STATE BANK OF INDIA (E-FILING)	
9	ITA 1015/MUM/2025	2016-17	[A] STATE BANK OF INDIA (E-FILING)	
10	ITA 1182/MUM/2025	2009-10	[D] STATE BANK OF INDIA (E-FILE)	
11	ITA 1183/MUM/2025	2016-17	[D] STATE BANK OF INDIA (E-FILE)	
12	ITA 7451/MUM/2025	2023	[D] BCD TRAVEL SERVICES BV (E-FILE)	
13	ITA 7452/MUM/2025	2017-2018	[A] MUKESH MOHANLAL BHATIA (E-FILE)	
14	ITA 7519/MUM/2025	2006-07	[D] MARRIOTT INTERNATIONAL INC (E-FILE)	
15	CO 393/MUM/2025	2006-07	[A] MARRIOTT INTERNATIONAL INC	

*[Signature]*  
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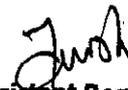
**INCOME TAX APPELLATE TRIBUNAL, MUMBAI BENCHES****CAUSE LIST OF I BENCH FOR 21-JANUARY-2026 (WEDNESDAY)****BEFORE HON'BLE OM PRAKASH KANT, ACCOUNTANT MEMBER  
AND HON'BLE SANDEEP SINGH KARHAIL, JUDICIAL MEMBER****IN COURT ROOM 7**

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 4310/MUM/2023	2021-22	[A] SLACK TECHNOLOGIES LIMITED	
2	ITA 4795/MUM/2023	2021-22	[A] GLAXOSMITKLINE PTE. LTD ((ROCA))	
3	ITA 1305/MUM/2025	2022-2023	[A] JYSKE INVEST NYE AKTIEMARKEDER KL (E-FILE)	
4	ITA 5351/MUM/2025	2023-24	[D] KUWAIT INVESTMENT AUTHORITY (E-FILE)	
5	ITA 7385/MUM/2025	2022-23	[A] AUSTRALIA AND NEW ZEALAND BAKING GROUP LTD (E-FILE)	
6	ITA 7520/MUM/2025	2007-08	[D] MARRIOTT INTERNATIONAL INC (E-FILE)	
7	ITA 7521/MUM/2025	2008-09	[D] MARRIOTT INTERNATIONAL INC (E-FILE)	
8	ITA 7522/MUM/2025	2009-10	[D] MARRIOTT INTERNATIONAL INC (E-FILE)	
9	ITA 7523/MUM/2025	2020-21	[D] BENNETT COLEMAN & CO LTD (E-FILE)	
10	CO 394/MUM/2025	2007-08	[A] MARRIOTT INTERNATIONAL INC	
11	CO 395/MUM/2025	2008-09	[A] MARRIOTT INTERNATIONAL INC	
12	CO 396/MUM/2025	2009-10	[A] MARRIOTT INTERNATIONAL INC	
13	ITA 1829/MUM/2025	2022-23	[A] TECH DATA (SINGAPORE) PTE LIMITED (E-FILE ROCA)	
14	ITA 2116/MUM/2025	2017-18	[A] BANK OF AMERICA NATIONAL ASSOCIATION (E-FILE)	
15	ITA 2194/MUM/2025	2017	[D] BANK OF AMERICA NATIONAL ASSOCIATION (E-FILE)	
16	ITA 2828/MUM/2025	2018-19	[A] BANK OF AMERICA NATIONAL ASSOCIATION (E-FILE)	
17	ITA 2829/MUM/2025	2019-20	[A] BANK OF AMERICA NATIONAL ASSOCIATION (E-FILE)	
18	ITA 3115/MUM/2025	2018	[D] BANK OF AMERICA NATIONAL ASSOCIATION (E-FILE)	
19	ITA 3116/MUM/2025	2019-20	[D] BANK OF AMERICA NATIONAL ASSOCIATION (E-FILE)	
20	ITA 5130/MUM/2025	2017-18	[A] AKSHAY DEEPAK TALIM	
21	ITA 6053/MUM/2025	2023-24	[A] BDA PARTNERS LIMITED	
22	ITA 6318/MUM/2025	2020-21	[A] NEVIN H. BHARWANI	
23	ITA 6528/MUM/2025	2017-18	[A] SAMEEUDDIN MOHAMMED GAUSE	
24	ITA 6573/MUM/2025	2022-23	[A] GLEN MORGAN D COSTA	

  
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**INCOME TAX APPELLATE TRIBUNAL, MUMBAI BENCHES****CAUSE LIST OF I BENCH FOR 22-JANUARY-2026 (THURSDAY)****BEFORE HON'BLE OM PRAKASH KANT, ACCOUNTANT MEMBER  
AND HON'BLE SANDEEP SINGH KARHAIL, JUDICIAL MEMBER****IN COURT ROOM 7**

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 1622/MUM/2021	2014-15	[A] MARRIOTT INTERNATIONAL INNC (ROCA)	
2	ITA 1623/MUM/2021	2013-14	[A] MARRIOTT INTERNATIONAL INNC	
3	ITA 2358/MUM/2021	2017-18	[A] MARRIOTT INTERNATIONAL INC	
4	ITA 2359/MUM/2021	2016-17	[A] MARRIOTT INTERNATIONAL INC	
5	ITA 2180/MUM/2025	2019-20	[A] S&D CHEMICALS LTD. (E-FILE)	
6	ITA 7765/MUM/2025	2023-24	[A] UBER B.V.	
7	ITA 7816/MUM/2025	2023-24	[A] GOLDMAN SACHS (SINGAPORE) PTE (E-FILE)	
8	CO 206/MUM/2025	2008-09	[A] DZ BANK INDIA REPRESENTATIVE OFFICE	
9	CO 207/MUM/2025	2014-15	[A] DZ BANK INDIA REPRESENTATIVE OFFICE	
10	CO 208/MUM/2025	2009-10	[A] DZ BANK INDIA REPRESENTATIVE OFFICE	
11	CO 209/MUM/2025	2010-11	[A] DZ BANK INDIA REPRESENTATIVE OFFICE	
12	ITA 4576/MUM/2023	2020-21	[D] INDIAWIN SPORTS PRIVATE LIMITED (E-FILED)	
13	ITA 4732/MUM/2023	2021-22	[A] NETFLIX.INC ((ROCA))	
14	ITA 4733/MUM/2023	2021-22	[A] NETFLIX INTERNATIONAL B.V. ((ROCA))	
15	ITA 6633/MUM/2024	2021-22	[A] BARCLAYS BANK PLC (E-FILE)	
16	ITA 1158/MUM/2025	2008-09	[D] DZ BANK INDIA REPRESENTATIVE OFFICE (E-FILE)	
17	ITA 1159/MUM/2025	2009-10	[D] DZ BANK INDIA REPRESENTATIVE OFFICE (E-FILE)	
18	ITA 1160/MUM/2025	2010-11	[D] DZ BANK INDIA REPRESENTATIVE OFFICE (E-FILE)	
19	ITA 1161/MUM/2025	2014-15	[D] DZ BANK INDIA REPRESENTATIVE OFFICE (E-FILE)	
20	ITA 1239/MUM/2025	2019-20	[A] SPENCER STUART INTERNATIONAL B.V	
21	ITA 1664/MUM/2025	2022-2023	[A] MAERSK TANKERS A/S (E-FILE)	
22	ITA 6472/MUM/2025	2017-2018	[A] MANOJ KUMAR AGARWAL (E-FILE)	
23	ITA 6527/MUM/2025	2016-17	[A] MR. RAHUL VIJAY RAI	
24	ITA 6531/MUM/2025	2017-18	[A] ANTHONETTE JOAQUIM ANTHONY	

  
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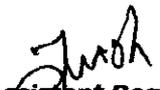
**INCOME TAX APPELLATE TRIBUNAL, MUMBAI BENCHES****CAUSE LIST OF 3 BENCH FOR 19-JANUARY-2026 (MONDAY)****BEFORE HON'BLE BEENA PILLAI, JUDICIAL MEMBER  
AND HON'BLE GIRISH AGRAWAL, ACCOUNTANT MEMBER****IN COURT ROOM 4**

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 1474/MUM/2018	2007-08	[A] ORACLE FINANCIAL SERVICES SOFTWARE LIMITED (FORMERLY KNOWN AS I-FLEX SOLUTIONS LIMITED)	
2	ITA 1580/MUM/2018	2007-08	[D] ORACLE FINANCIAL SERVICES SOFTWARE LIMITED	
3	ITA 3430/MUM/2019	2013-14	[A] ORACLE FINANCIAL SERVICES SOFTWARE LIMITED	
4	ITA 3431/MUM/2019	2009-10	[A] ORACLE FINANCIAL SERVICES SOFTWARE LIMITED	
5	ITA 3432/MUM/2019	2008-09	[A] ORACLE FINANCIAL SERVICES SOFTWARE LIMITED	
6	ITA 3995/MUM/2019	2008-09	[D] M/S ORACLE FINANCIAL SERVICES SOFTWARE LTD.	
7	ITA 3996/MUM/2019	2009-10	[D] M/S ORACLE FINANCIAL SERVICES SOFTWARE LTD.	
8	ITA 3997/MUM/2019	2013-14	[D] M/S ORACLE FINANCIAL SERVICES SOFTWARE LTD.	
9	ITA 4794/MUM/2019	2010-11	[A] ORACLE FINANCIAL SERVICES SOFTWARE LTD.	
10	ITA 4795/MUM/2019	2011-12	[A] ORACLE FINANCIAL SERVICES SOFTWARE LTD.	
11	ITA 4796/MUM/2019	2012-13	[A] ORACLE FINANCIAL SERVICES SOFTWARE LTD.	
12	ITA 5376/MUM/2019	2012-13	[D] M/S. ORACLE FINANCIAL SERVICES SOFTWARE LTD	
13	ITA 5377/MUM/2019	2010-11	[D] M/S. ORACLE FINANCIAL SERVICES SOFTWARE LTD	
14	ITA 5378/MUM/2019	2011-12	[D] M/S. ORACLE FINANCIAL SERVICES SOFTWARE LTD	
15	ITA 4217/MUM/2024	2020-2021	[A] PROCTER AND GAMBLE HYGIENE AND HEALTH CARE LIMITED (E-FILED)	
16	ITA 4240/MUM/2024	2020-21	[A] PRIVI SPECIALITY CHEMICALS LIMITED	
17	ITA 4887/MUM/2024	2020-21	[A] MAERSK GLOBAL SERVICES CENTRES (INDIA) PRIVATE LIMITED	

  
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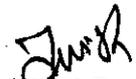
**INCOME TAX APPELLATE TRIBUNAL, MUMBAI BENCHES****CAUSE LIST OF J BENCH FOR 20-JANUARY-2026 (TUESDAY)****BEFORE HON'BLE BEENA PILLAI, JUDICIAL MEMBER  
AND HON'BLE GIRISH AGRAWAL, ACCOUNTANT MEMBER****IN COURT ROOM 4**

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 7308/MUM/2017	2013-14	[A] PARKER HANNIFIN INDIA P.LTD	
2	ITA 7384/MUM/2018	2014-15	[A] PARKER HANNIFIN INDIA P.LTD	
3	ITA 4991/MUM/2024	AY 2020-21	[A] PARKER HANNIFIN INDIA PRIVATE LIMITED (E-FILE)	
4	ITA 6582/MUM/2024	2021-22	[A] PROCTER & GAMBLE HEALTH LIMITED	
5	ITA 6683/MUM/2024	2021-2022	[A] PROCTER & GAMBLE HYGIENE AND HEALTH CARE LIMITED (E-FILE)	
6	CO 67/MUM/2014	2009-10	[A] ZENSR TECHNOLOGIES LTD	
7	ITA 481/MUM/2013	2008-09	[A] ZENSAR TECHNOLOGIES LTD	
8	ITA 1608/MUM/2014	2009-10	[A] ZENSAR TECHNOLOGIES LTD	
9	ITA 1916/MUM/2015	2010-11	[A] ZENSAR TECHNOLOGIES LTD	
10	ITA 2257/MUM/2015	2010-11	[D] ZENSAR TECHNOLOGIES LTD	
11	ITA 1960/MUM/2024	2016-17	[D] ULTRATECH CEMENT LIMITED ((ROCA))	
12	ITA 1284/MUM/2024	2016-17	[A] ULTRATECH CEMENT LIMITED ((ROCA))	
13	ITA 3750/MUM/2024	2020-21	[A] OERLIKON TEXTILE INDIA PRIVATE LIMITED	
14	ITA 5845/MUM/2024	2021-22	[A] OERLIKON TEXTILE INDIA PRIVATE LIMITED	
15	ITA 4984/MUM/2024	2020-21	[A] NOBEL BIOCARE INDIA PRIVATE LIMITED	
16	ITA 6618/MUM/2024	2021-22	[A] RAJ PETRO SPECIALITIES PVT LTD	
17	ITA 6713/MUM/2024	2021-22	[A] MORGAN STANLEY ADVANTAGE SERVICES PRIVATE LIMITED (E-FILING)	
18	ITA 6787/MUM/2024	2021-22	[A] ROCHE DIAGNOSTICS INDIA PRIVATE LIMITED (ROCA)	
19	ITA 6939/MUM/2024	2021-22	[A] NIVEA INDIA PRIVATE LIMITED (E-FILING)	
20	ITA 6945/MUM/2024	2021-22	[A] NYNAS NAPHTHENICS PVT LTD	

  
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**INCOME TAX APPELLATE TRIBUNAL, MUMBAI BENCHES****CAUSE LIST OF J BENCH FOR 21-JANUARY-2026 (WEDNESDAY)****BEFORE HON'BLE BEENA PILLAI, JUDICIAL MEMBER  
AND HON'BLE GIRISH AGRAWAL, ACCOUNTANT MEMBER****IN COURT ROOM 4**

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 3626/MUM/2024	2015-16	[D] 63 MOONS TECHNOLOGIES LIMITED (E-FILED (ROCA))	
2	ITA 3627/MUM/2024	2014-15	[D] 63 MOONS TECHNOLOGIES LIMITED (E-FILED(ROCA))	
3	ITA 2977/MUM/2017	2012-13	[A] NOVARTIS INDIA LTD ((ROCA))	
4	ITA 4660/MUM/2023	2018-19	[A] UBS SECURITIES INDIA PRIVATE LIMITED ((ROCA))	
5	ITA 4154/MUM/2024	2020-21	[A] MAMMOET (INDIA) PRIVATE LIMITED ((ROCA))	
6	ITA 5009/MUM/2024	AY 2020-21	[A] METTLER-TOLEDO INDIA PRIVATE LIMITED (E-FILE (ROCA))	
7	ITA 5017/MUM/2024	2020-21	[A] NORTON LIFE LOCK INDIA PRIVATE LIMITED ((AS SUCCESSOR OF NORTON LIFE LOCK SOFTWARE AND SERVICE PRIVATE LIMITED (NSSPL)) ((ROCA))	
8	ITA 6573/MUM/2024	2021-22	[A] UNILEVER INDIA EXPORTS LIMITED (E-FILE)	
9	ITA 4206/MUM/2024	2020-21	[A] RESTAURANT BRANDS ASIA LIMITED ((ROCA))	
10	ITA 4349/MUM/2024	2020-21	[A] OGD SERVICES HOLDING LIMITED	
11	ITA 4717/MUM/2024	2020-21	[A] ROCHE PRODUCTS (INDIA) PRIVATE LIMITED (E-FILE)	
12	ITA 4985/MUM/2024	2020-21	[A] MARICO LTD	
13	ITA 6087/MUM/2024	2021-2022	[A] WAN HAI LINES (INDIA) PRIVATE LIMITED (E-FILING)	
14	ITA 6576/MUM/2024	AY 2021-22	[A] PUINTOLA TOLLWAY PRIVATE LIMITED (E-FILE)	
15	ITA 6663/MUM/2024	2021-22	[A] ORTHO CLINICAL DIAGNOSTICS INDIA PVT LTD ((ROCA))	
16	ITA 6723/MUM/2024	2021-22	[A] PWW DISTRIBUTION INDIA PRIVATE LIMITED (E-FILING)	
17	ITA 6774/MUM/2024	AY 2021-22	[A] MARSH INDIA INSURANCE BROKERS PRIVATE LIMITED (E-FILING)	
18	ITA 4115/MUM/2025	2010-11	[A] POOJA VINOD WADHWANI ((SMC))	

  
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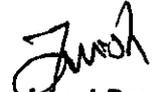
**INCOME TAX APPELLATE TRIBUNAL, MUMBAI BENCHES****CAUSE LIST OF J BENCH FOR 22-JANUARY-2026 (THURSDAY)****BEFORE HON'BLE BEENA PILLAI, JUDICIAL MEMBER  
AND HON'BLE GIRISH AGRAWAL, ACCOUNTANT MEMBER****IN COURT ROOM 4**

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 4574/MUM/2024	2020-21	[A] PIRAMAL ENTERPRISES LIMITED (S.G. (E-FILE)(ROCA))	
2	ITA 6883/MUM/2024	2021-22	[A] PIRAMAL ENTERPRISES LIMITED (E-FILING)	
3	ITA 7983/MUM/2019	2015-16	[A] MAHINDRA & MAHINDRA LTD ((ROCA))	
4	ITA 767/MUM/2022	2017-18	[A] MAHINDRA & MAHINDRA LTD ((ROCA))	
5	ITA 2488/MUM/2022	2018-19	[A] MAHINDRA & MAHINDRA LIMITED ((ROCA))	
6	ITA 6626/MUM/2024	2021-22	[A] MAHINDRA & MAHINDRA LIMITED ((ROCA))	
7	ITA 2074/MUM/2022	2013-14	[A] WELSPUN GLOBAL BRANDS LTD.	
8	ITA 2075/MUM/2022	2014-15	[A] WELSPUN GLOBAL BRANDS LTD.	
9	ITA 2076/MUM/2022	2015-16	[A] WELSPUN GLOBAL BRANDS LTD.	
10	ITA 2077/MUM/2022	2016-17	[A] WELSPUN GLOBAL BRANDS LTD.	
11	ITA 2272/MUM/2022	2016-17	[D] M/S. WELSPUN GLOBAL BRANDS LTD.	
12	ITA 2273/MUM/2022	2015-16	[D] M/S. WELSPUN GLOBAL BRANDS LTD.	
13	ITA 2274/MUM/2022	2014-15	[D] M/S. WELSPUN GLOBAL BRANDS LTD.	
14	ITA 2183/MUM/2022	2013-14	[D] M/S WELSPUN GLOBAL BRANDS LTD	
15	ITA 4575/MUM/2024	2020-21	[A] ORTHO CLINICAL DIAGNOSTICS INDIA PRIVATE LIMITED ((ROCA))	
16	ITA 4898/MUM/2024	2020-21	[A] UNILEVER INDUSTRIES PRIVATE LIMITED (E-FILE (ROCA))	
17	ITA 4956/MUM/2024	2020-21	[A] UPS SCS (INDIA) PRIVATE LIMITED ((ROCA))	
18	ITA 6632/MUM/2024	2021-2022	[A] VALMET FLOW CONTROL PRIVATE LIMITED (E-FILE)	

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**INCOME TAX APPELLATE TRIBUNAL, MUMBAI BENCHES****CAUSE LIST OF K BENCH FOR 19-JANUARY-2026 (MONDAY)****BEFORE HON'BLE BEENA PILLAI, JUDICIAL MEMBER  
AND HON'BLE GIRISH AGRAWAL, ACCOUNTANT MEMBER****IN COURT ROOM 4**

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 1233/MUM/2018	2007-08	[A] ACCENTURE SERVICES P. LTD	
2	ITA 1607/MUM/2018	2007-08	[D] ACCENTURE SERVICES P.LTD NOW MERGED WITH M/S.ACCENTURE SOLUTIONS PRIVATE LIMITED	
3	ITA 2405/MUM/2022	2017-18	[A] ACCENTURE SOLUTIONS PRIVATE LIMITED	
4	ITA 1112/MUM/2019	2014-15	[A] M/S. GRASIM INDUSTRIES LIMITED ( AS SUCCESSOR TO ADITYA BIRLA NUVO LTD. )	
5	ITA 1513/MUM/2019	2014-15	[D] GRASIM INDUSTRIES LIMITED (SUCCESSOR TO ADITYA BIRLA NUVO LTD. FORMERLY INDIAN RAYON INDUSTRIES LTD.)	
6	ITA 389/MUM/2020	2015-16	[A] GRASIM INDUSTRIES LTD(AS A SUCCESSOR TO ADITYA BIRLA NUVO LTD)	
7	ITA 776/MUM/2020	2015-16	[D] M/S. GRASIM INDUSTRIES LIMITED ( AS SUCCESSOR TO ADITYA BIRLA NUVO LTD. )	
8	ITA 2353/MUM/2022	2018-19	[A] CLARIVATE ANALYTICS (INDIA) PRIVATE LIMITED	
9	ITA 6801/MUM/2025	2022-23	[A] GIA INDIA LABORATORY PRIVATE LIMITED (E-FILE)	

  
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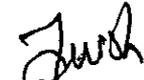
**INCOME TAX APPELLATE TRIBUNAL, MUMBAI BENCHES**

**CAUSE LIST OF K BENCH FOR 20-JANUARY-2026 (TUESDAY)**

**BEFORE HON'BLE BEENA PILLAI, JUDICIAL MEMBER  
AND HON'BLE GIRISH AGRAWAL, ACCOUNTANT MEMBER**

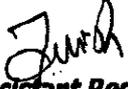
**IN COURT ROOM 4**

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 8412/MUM/2025	AY 2022-23	[A] CS BUSINESS SERVICES (INDIA) PRIVATE LIMITED (STAY GRANTED MATTER E-FILE)	
2	ITA 4180/MUM/2016	2003-04	[A] GLAXO SMITHKLINE PHARMACEUTICALS LTD	
3	ITA 4783/MUM/2016	2003-04	[D] GLAXO SMITHKLINE PHARMACEUTICALS LTD.	
4	CO 37/MUM/2018	2003-04	[A] GLAXO SMITHKLINE PHARMACEUTICALS LTD.	
5	ITA 6673/MUM/2018	2004-05	[A] GLAXOSMITHKLINE PHARMACEUTICALS LIMITED	
6	ITA 6874/MUM/2018	2004-05	[D] GLAXO SMITHKLINE PHARMACEUTICALS LTD.	
7	ITA 397/MUM/2019	2005-06	[D] GLAXO SMITH KLINE PHARMACEUTICALS LTD.	
8	ITA 457/MUM/2019	2005-06	[A] GLAXO SMITH KLINE PHARMACEUTICALS LTD.	
9	CO 15/MUM/2020	2005-06	[A] GLAXO SMITH KLINE PHARMACEUTICALS LTD.	
10	ITA 6746/MUM/2024	2021-22	[A] BASF CHEMICALS INDIA PRIVATE LIMITED	
11	ITA 6322/MUM/2025	2013-14	[A] BHUSHAN VASANT PARELKAR (E-FILE (SMC))	
12	ITA 6919/MUM/2025	2022-23	[A] FLYTXT MOBILE SOLUTIONS PRIVATE LIMITED (E-FILE)	

  
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**INCOME TAX APPELLATE TRIBUNAL, MUMBAI BENCHES****CAUSE LIST OF K BENCH FOR 21-JANUARY-2026 (WEDNESDAY)****BEFORE HON'BLE BEENA PILLAI, JUDICIAL MEMBER  
AND HON'BLE GIRISH AGRAWAL, ACCOUNTANT MEMBER****IN COURT ROOM 4**

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 2047/MUM/2014	2009-10	[A] FRANKLIN TEMPLETON INTERNATIONAL SERVICES (INDIA) P.LTD	
2	ITA 1495/MUM/2015	2010-11	[A] FRANKLIN TEMPLETON INTERNATIONAL SERVICES (INDIA) P.LTD	
3	ITA 668/MUM/2022	2017-18	[A] DE LAGE LANDEN FINANCIAL SERVICES INDIA PVT. LTD	
4	ITA 2921/MUM/2022	2013-14	[A] CITIBANK N.A	
5	ITA 3893/MUM/2024	2020-21	[A] COFCO INTERNATIONAL INDIA PRIVATE LIMITED	
6	ITA 4872/MUM/2024	2020-21	[A] GETINGE MEDICAL INDIA PRIVATE LIMITED (E-FILE)	
7	ITA 6333/MUM/2025	2017-18	[A] NARENDRA MOHANLAL SHAH (E-FILE (SMC))	
8	ITA 6335/MUM/2025	2008-09	[A] MURTUZA HASANALI NETTERWALA (E-FILE (SMC))	
9	ITA 6336/MUM/2025	2010-11	[A] MURTUZA HASANALI NETTERWALA (E-FILE (SMC))	
10	ITA 6337/MUM/2025	2020-21	[A] MURTUZA HASANALI NETTERWALA (E-FILE (SMC))	
11	ITA 6338/MUM/2025	2021-22	[A] MURTUZA HASANALI NETTERWALA (E-FILE (SMC))	
12	ITA 6339/MUM/2025	2022-23	[A] MURTUZA HASANALI NETTERWALA (E-FILE (SMC))	
13	ITA 6340/MUM/2025	2023-24	[A] MURTUZA HASANALI NETTERWALA (E-FILE (SMC))	

  
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**INCOME TAX APPELLATE TRIBUNAL, MUMBAI BENCHES****CAUSE LIST OF K BENCH FOR 22-JANUARY-2026 (THURSDAY)****BEFORE HON'BLE BEENA PILLAI, JUDICIAL MEMBER  
AND HON'BLE GIRISH AGRAWAL, ACCOUNTANT MEMBER****IN COURT ROOM 4**

Sri	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 6455/MUM/2024	2021-22	[A] COLGATE PALMOLIVE INDIA LIMITED	
2	IT(TP)A 4054/MUM/2025	2013-14	[A] KANSAI NEROLAC PAINTS LIMITED (E-FILE)	
3	IT(TP)A 4053/MUM/2025	2012-13	[A] KANSAI NEROLAC PAINTS LIMITED (E-FILE)	
4	ITA 4322/MUM/2025	2012-13	[D] KANSAI NEROLAC PAINTS LTD (E-FILE)	
5	ITA 4323/MUM/2025	2013-14	[D] KANSAI NEROLAC PAINTS LTD (E-FILE)	
6	ITA 6460/MUM/2025	2023-24	[A] SHELTER CO-OPERATIVE HOUSING SOCIETY LIMITED (E-FILE (SMC))	

  
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**INCOME TAX APPELLATE TRIBUNAL, MUMBAI BENCHES****CAUSE LIST OF SMC BENCH FOR 19-JANUARY-2026 (MONDAY)****BEFORE HON'BLE PAWAN SINGH, JUDICIAL MEMBER  
IN COURT ROOM 9**

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 5620/MUM/2025	2014-15	[A] RSVA & CO (E-FILE)	
2	ITA 5928/MUM/2025	2017-18	[A] DEEPAK VIDYASAGAR JARIWALA (E-FILE)	
3	ITA 6475/MUM/2025	2014-15	[A] KIRTI H. SHAH	
4	ITA 7118/MUM/2025	2010-11	[A] MR. SILVESTER LIGORIO REBELLO	
5	ITA 7290/MUM/2025	2019-20	[A] BHAVANA SURESH CHAUHAN (E-FILE)	
6	ITA 7295/MUM/2025	2017-2018	[A] SHREENATH REALTORS (E-FILE)	
7	ITA 7301/MUM/2025	2016-17	[A] IMPRESSIVE TRADING PRIVATE LIMITED (E-FILE)	
8	ITA 7303/MUM/2025	2016-17	[A] ARVIND MANSUKHLAL UNADKAT (E-FILE)	
9	ITA 7306/MUM/2025	2010-11	[A] MS. SAPNA COILS PVT LTD (E-FILE)	
10	ITA 4753/MUM/2025	2011-12	[A] MR. INDRAJIT MAHENDRA KHONA	
11	ITA 5431/MUM/2025	2009-10	[A] VAIBHAV DWARKANATH WAREKAR (E-FILE)	
12	ITA 5551/MUM/2025	2012-13	[A] MR. DHIREN PRADIP SADIWALA	
13	ITA 5874/MUM/2025	2013-14	[A] WANDEL GLOBAL SERVICES LIMITED (E-FILE)	
14	ITA 6104/MUM/2025	2012-13	[A] REGUS SOUTH MUMBAI BUSINESS CENTRE PVT. LTD. (E-FILE)	

  
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**INCOME TAX APPELLATE TRIBUNAL, MUMBAI BENCHES****CAUSE LIST OF SMC BENCH FOR 20-JANUARY-2026 (TUESDAY)****BEFORE HON'BLE PAWAN SINGH, JUDICIAL MEMBER  
IN COURT ROOM 9**

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 6464/MUM/2024	2020-21	[A] A ONE SIZING WORKS (E-FILE)	
2	ITA 3854/MUM/2025	2011-12	[D] DILIP KANUBHAI RAVAL (E-FILE)	
3	ITA 4415/MUM/2025	2009-10	[A] NIRAJ PRAVINCHANDRA DOSHI	
4	ITA 5190/MUM/2025	2018-19	[A] ASHOK KARUSAO BOKDE	
5	ITA 5237/MUM/2025	2019-20	[A] AUDIO VISION INDIA PVT LTD	
6	ITA 5621/MUM/2025	2019-20	[A] SUNIL KAMLASHANKAR DUBEY (E-FILE)	
7	ITA 6601/MUM/2025	2007-08	[A] PURNIMA NANDU NAVANI	
8	ITA 6602/MUM/2025	2021-22	[A] VISHNU JANARDHAN SHIRODKAR MAHAJAN WADY TRUST	
9	ITA 6603/MUM/2025	2015-16	[A] VISHNU JANARDHAN SHIRODKAR MAHAJAN WADY TRUST	
10	ITA 6629/MUM/2025	2018-19	[A] BHARAT HAREKRISHNA SAHOO (E-FILE)	
11	ITA 7307/MUM/2025	2011-12	[A] MS. SAPNA COILS PVT LTD (E-FILE)	
12	ITA 7308/MUM/2025	2012 - 13	[A] SHANGRILA INDIA PRIVATE LIMITED (E-FILE)	
13	ITA 7310/MUM/2025	2016-17	[A] JAI BHAVANI RETI UTPADAK SAHAKARI SANSTHA LTD (E-FILE)	

  
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16-Jan-2026

**INCOME TAX APPELLATE TRIBUNAL, MUMBAI BENCHES****CAUSE LIST OF SMC BENCH FOR 21-JANUARY-2026 (WEDNESDAY)****BEFORE HON'BLE PAWAN SINGH, JUDICIAL MEMBER  
IN COURT ROOM 9**

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 4969/MUM/2025	2017-18	[A] M/S. MUMBAI UPNAGAR KABADDI ASSOCIATION (TRUST )	
2	ITA 4971/MUM/2025	2011-12	[A] M/S. MUMBAI UPNAGAR KABADDI ASSOCIATION (TRUST)	
3	ITA 5664/MUM/2025	2014-15	[A] KAILASH PUNAVASI YADAV	
4	ITA 6372/MUM/2025	2012-13	[A] MR. BHIKCHAND UMEDMALJI MUNOT	
5	ITA 6374/MUM/2025	2018-19	[A] O P JINDAL FOUNDATION (E-FILE)	
6	ITA 6375/MUM/2025	2019-20	[A] O P JINDAL FOUNDATION (E-FILE)	
7	ITA 6529/MUM/2025	2016-17	[A] CHARLY ROCKY CHITTETH	
8	ITA 6538/MUM/2025	2018-19	[D] NISSIM TRADERS PRIVATE LIMITED (E-FILE)	
9	ITA 7324/MUM/2025	2023-24	[A] SHRENİK MANISH MEHTA	
10	ITA 7341/MUM/2025	2020-21	[A] EVERARD TOWERS COOPERATIVE HOUSING SOCIETY LIMITED (E-FILE)	
11	ITA 7342/MUM/2025	2019-20	[D] RAJIV KUMAR KANJIBHAI RAVARIA (E-FILE)	
12	ITA 7343/MUM/2025	2010-11	[A] MAMTA PRAVIN MEHTA (E-FILE)	

  
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16-Jan-2026

**INCOME TAX APPELLATE TRIBUNAL, MUMBAI BENCHES****CAUSE LIST OF SMC BENCH FOR 22-JANUARY-2026 (THURSDAY)****BEFORE HON'BLE PAWAN SINGH, JUDICIAL MEMBER  
IN COURT ROOM 9**

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 5498/MUM/2025	2013-14	[A] RASHMI NIRANJAN MEHTA	
2	ITA 7011/MUM/2025	2018-19	[A] RAJESH VRAJLAL RATHOD	
3	ITA 7150/MUM/2025	2017-18	[A] ARTI TARANATH PAI	
4	ITA 7372/MUM/2025	2023-24	[A] SACHIN KISHOR SHETH	
5	ITA 7373/MUM/2025	2022-23	[A] SACHIN KISHOR SHETH	
6	ITA 7391/MUM/2025	2023-2024	[A] VINOD CHANDRU SHAHANI PROPRIETOR OF MAGCO CRANES (E-FILE)	
7	ITA 7394/MUM/2025	2020-21	[A] HARVEST AGRICULTURE PRIVATE LIMITED (E-FILE)	
8	ITA 7402/MUM/2025	2012-13	[A] PRAKASH BHAGUJI KATKADE (E-FILE)	
9	ITA 7408/MUM/2025	2020-21	[A] ARVIND SHANKARLAL BHANUSHALI (E-FILE)	
10	ITA 6516/MUM/2025	2016-17	[A] SANJAY ASHOK JAIN (E-FILE)	
11	ITA 6545/MUM/2025	2012-13	[A] RAJENDRA P SHAH	
12	ITA 7229/MUM/2025	2017-18	[A] SHAKTI SALES COOPERATION (E-FILE)	
13	ITA 7272/MUM/2025	2011-12	[A] SUMANGAL SHARES & SECURITIES PRIVATE LIMITED (E-FILE)	
14	ITA 7273/MUM/2025	2012-13	[A] SUMANGAL SHARES & SECURITIES PRIVATE LIMITED (E-FILE)	

  
Assistant Registrar  
16-Jan-2026

**INCOME TAX APPELLATE TRIBUNAL, MUMBAI BENCHES**

**CAUSE LIST OF  
THIRD MEMBER MATTERS,  
PART HEARD MATTERS,  
SPECIAL CONSTITUTION,  
STAY APPLICATIONS  
AND MISCELLANEOUS APPLICATIONS**

**FOR 19-JANUARY-2026 (MONDAY)**

**BEFORE SHRI AMIT SHUKLA, JUDICIAL MEMBER  
AND SHRI GIRISH AGRAWAL, ACCOUNTANT MEMBER**

**PART HEARD MATTERS  
AT 2.30 PM**

Srl	Appeal Number				Assmt. Year	Assessee	Bench	Remarks
1	ITA	3397	MUM	2018	2007-08	[A] THE BOARD OF CONTROL FOR CRICKET IN INDIA	B	
2	ITA	3398	MUM	2018	2008-09	[A] THE BOARD OF CONTROL FOR CRICKET IN INDIA	B	
3	ITA	3399	MUM	2018	2007-08	[A] THE BOARD OF CONTROL FOR CRICKET IN INDIA	B	
4	ITA	3400	MUM	2018	2008-09	[A] THE BOARD OF CONTROL FOR CRICKET IN INDIA	B	

**BEFORE SHRI NARENDER KUMAR CHOUDHRY, JUDICIAL MEMBER  
AND SHRI PRABHASH SHANKAR, ACCOUNTANT MEMBER**

**PART HEARD MATTERS**

Srl	Appeal Number				Assmt. Year	Assessee	Bench	Remarks
1	ITA	4238	MUM	2024	2008-09	[A] MRJ TRADING PRIVATE LIMITED ((SMC))	K	(SMC)
2	ITA	4665	MUM	2025	2020-21	[A] STATE HEALTH SOCIETY MAHARASTRA	F	
3	ITA	4666	MUM	2025	2018-19	[A] STATE HEALTH SOCIETY MAHARASTRA	F	

*Janak*  
**Assistant/Registrar**  
**16-Jan-2026**

**INCOME TAX APPELLATE TRIBUNAL, MUMBAI BENCHES****CAUSE LIST OF  
THIRD MEMBER MATTERS,  
PART HEARD MATTERS,  
SPECIAL CONSTITUTION,  
STAY APPLICATIONS  
AND MISCELLANEOUS APPLICATIONS****FOR 20-JANUARY-2026 (TUESDAY)****BEFORE HON'BLE JUSTICE (RETD.) C V BHADANG, PRESIDENT  
AND SHRI PRABHASH SHANKAR, ACCOUNTANT MEMBER**

CLARIFICATION MATTERS AT 2.30 PM									
Srl	Appeal Number				Assmt. Year	Assessee	Bench	Remarks	
1	ITA	4396	MUM	2023	2018-19	[A] SAHYADRI ERECTORS PRIVATE LIMITED	G		

**BEFORE SMT. BEENA PILLAI, JUDICIAL MEMBER  
AND SHRI JAGADISH, ACCOUNTANT MEMBER**

PART HEARD MATTERS AT 2.30 PM									
Srl	Appeal Number				Assmt. Year	Assessee	Bench	Remarks	
1	ITA	3680	MUM	2017	2010-11	[A] STATE BANK OF INDIA (2010-11)	G	2010-11	
2	ITA	3882	MUM	2017	2010-11	[D] STATE BANK OF INDIA (2010-11)	G	2010-11	

**BEFORE SHRI VIKRAM SINGH YADAV, ACCOUNTANT MEMBER  
AND SHRI ANIKESH BANERJEE, JUDICIAL MEMBER**

(PART HEARD MATTERS AT 2.30 PM)									
Srl	Appeal Number				Assmt. Year	Assessee	Bench	Remarks	
1	ITA	1393	MUM	2024	2016-17	[A] KANAKIA SPACES PRIVATE LIMITED	E		
2	ITA	1394	MUM	2024	2014-15	[A] KANAKIA SPACES PRIVATE LIMITED	E		
3	ITA	1395	MUM	2024	2018-19	[A] KANAKIA SPACES PRIVATE LIMITED	E		
4	ITA	1396	MUM	2024	2019-20	[A] KANAKIA SPACES PRIVATE LIMITED	E		
5	ITA	1397	MUM	2024	2015-16	[A] KANAKIA SPACES PRIVATE LIMITED	E		
6	ITA	1398	MUM	2024	2017-18	[A] KANAKIA SPACES PRIVATE LIMITED	E		
7	ITA	1631	MUM	2024	2019-20	[D] KANAKIA SPACES REALTY PVT. LTD. (E-FILING)	E	E-FILING	
8	ITA	1632	MUM	2024	2018-19	[D] KANAKIA SPACES REALTY PVT. LTD. (E-FILING)	E	E-FILING	
9	ITA	1633	MUM	2024	2017-18	[D] KANAKIA SPACES REALTY PVT. LTD. (E-FILING)	E	E-Filing	
10	ITA	1634	MUM	2024	2016-17	[D] KANAKIA SPACES REALTY PVT. LTD. (E-FILING)	E	E-FILING	
11	ITA	1635	MUM	2024	2015-16	[D] KANAKIA SPACES REALTY PVT. LTD. (E-FILING)	E	E-FILING	
12	ITA	1636	MUM	2024	2014-15	[D] KANAKIA SPACES REALTY PVT. LTD. (E-FILING)	E	E-FILING	

**BEFORE SHRI NARENDER KUMAR CHOUDHRY, JUDICIAL MEMBER  
AND SHRI PRABHASH SHANKAR, ACCOUNTANT MEMBER**

CLARIFICATION MATTERS AT 12.30 PM									
Srl	Appeal Number				Assmt. Year	Assessee	Bench	Remarks	
1	ITA	3950	MUM	2024	2014-15	[A] M/S. EKTA CREATIONS PRIVATE LIMITED	E		
2	ITA	4390	MUM	2024	2014-15	[D] EKTA CREATIONS PRIVATE LIMITED (E-FILED)	E	e-filed	

**INCOME TAX APPELLATE TRIBUNAL, MUMBAI BENCHES**

**CAUSE LIST OF  
THIRD MEMBER MATTERS,  
PART HEARD MATTERS,  
SPECIAL CONSTITUTION,  
STAY APPLICATIONS  
AND MISCELLANEOUS APPLICATIONS**

**FOR 21-JANUARY-2026 (WEDNESDAY)**

**BEFORE HON'BLE JUSTICE (RETD.) C V BHADANG, PRESIDENT  
AND SHRI VIKRAM SINGH YADAV, ACCOUNTANT MEMBER**

**PART HEARD MATTERS**

Srl	Appeal Number				Assmt. Year	Assessee	Bench	Remarks
1	ITA	5159	MUM	2025	2022-23	[A] ZARAH RAFIQUE MALIK	I	

**BEFORE SHRI OM PRAKASH KANT, ACCOUNTANT MEMBER  
AND SHRI ANIKESH BANERJEE, JUDICIAL MEMBER**

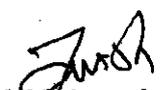
**PART HEARD MATTERS  
AT 2.30 PM**

Srl	Appeal Number				Assmt. Year	Assessee	Bench	Remarks
1	CO	336	MUM	2025	1996-97	[A] HOSHANG MANEKJI HAVEWALA	E	
2	CO	337	MUM	2025	2000-01	[A] HOSHANG MANEKJI HAVEWALA	E	
3	CO	338	MUM	2025	1999-00	[A] HOSHANG MANEKJI HAVEWALA	E	
4	CO	339	MUM	2025	1996-97	[A] HOSHANG MANEKJI HAVEWALA	E	
5	CO	340	MUM	2025	1997-98	[A] HOSHANG MANEKJI HAVEWALA	E	
6	CO	341	MUM	2025	1998-99	[A] HOSHANG MANEKJI HAVEWALA	E	
7	ITA	6192	MUM	2025	1999-00	[D] HOSHANG MANEKJI HAVEWALA (E-FILE)	E	E-FILE
8	ITA	6193	MUM	2025	1997-98	[D] HOSHANG MANEKJI HAVEWALA (E-FILE)	E	E-FILE
9	ITA	6194	MUM	2025	2000-01	[D] HOSHANG MANEKJI HAVEWALA (E-FILE)	E	E-FILE
10	ITA	6195	MUM	2025	1996-97	[D] HOSHANG MANEKJI HAVEWALA (E-FILE)	E	E-FILE
11	ITA	6209	MUM	2025	1998-99	[D] HOSHANG MANEKJI HAVEWALA (E-FILE)	E	E-FILE
12	ITA	6211	MUM	2025	1996-97	[D] HOSHANG MANEKJI HAVEWALA (E-FILE)	E	E-FILE

**BEFORE SHRI NARENDER KUMAR CHOUDHRY, JUDICIAL MEMBER**

**PART HEARD MATTERS  
AT 12.30 PM**

Srl	Appeal Number				Assmt. Year	Assessee	Bench	Remarks
1	ITA	1115	MUM	2025	2020-2021	[A] DURGADEVI SHARMA CHARITABLE TRUST (E-FILING)	SMC	e-filing

  
Assistant Registrar  
16-Jan-2026

**INCOME TAX APPELLATE TRIBUNAL, MUMBAI BENCHES**

**CAUSE LIST OF  
THIRD MEMBER MATTERS,  
PART HEARD MATTERS,  
SPECIAL CONSTITUTION,  
STAY APPLICATIONS  
AND MISCELLANEOUS APPLICATIONS**

**FOR 22-JANUARY-2026 (THURSDAY)**

**BEFORE SHRI AMIT SHUKLA, JUDICIAL MEMBER  
AND SHRI GIRISH AGRAWAL, ACCOUNTANT MEMBER**

CLARIFICATION MATTERS AT 2.30 PM								
Srl	Appeal Number				Assmt. Year	Assessee	Bench	Remarks
1	ITA	701	MUM	2024	2018- 19	[A] JEAN CHRISTOPHE PIERRE ANDRE LETELLIER	F	

  
**Assistant Registrar  
16-Jan-2026**